

BEFORE THE NATIONAL GREEN TRIBUNAL SITTING AT

PUNE

MEMORANDUM OF APPLICATION

(Under Section 18(1) read with section 15 and section 20 of the
National Green Tribunal Act, 2010)

ORIGINAL APPLICATION NO.39 OF 2025

Dr. Snehal Donde & Anr ...Applicants

Versus

Bhiwandi Nizampur Municipal

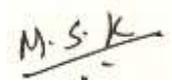
Corporation & Ors ...Respondents

INDEX

Sr No.	Date	Particulars	Page Nos.
1.		Memo of Affidavit-in-Rejoinder	638-649
2.	9 October 2025	<u>Exhibit 'A'</u> Letter issued to Respondent No.4 MPCB by answering Respondent.	650 - 654
3.		<u>Exhibit "B"</u> Self-Declaration Certificate.	655
4.		<u>Exhibit 'C'</u> Images of work done.	656 - 752

5.	4	<u>Exhibit 'D'</u>	753 -
	September	Work order issued to a private agency for a	755
	2025	period of five years.	

Last Page –



Manish Kelkar

Advocate for the Respondent No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL SITTING AT
PUNE**

MEMORANDUM OF APPLICATION

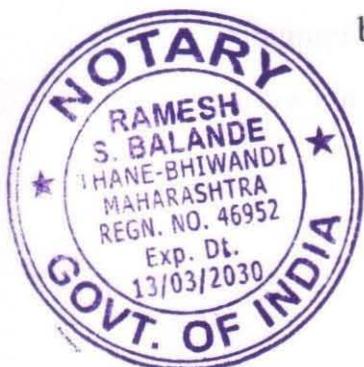
(Under Section 18(1) read with section 15 and section 20 of the
National Green Tribunal Act, 2010)

ORIGINAL APPLICATION NO.39 OF 2025

Dr. Snehal Donde & AnrApplicants
Versus
Bhiwandi Nizampur Municipal
Corporation & OrsRespondents

**AFFIDAVIT-IN-REJOINDER ON BEHALF OF RESPONDENT
NO.1 BHIWANDI NIZAMPUR MUNICIPAL CORPORATION TO
THE AFFIDAVIT- IN -REPLY FILED ON BEHALF OF THE
RESPONDENT NO. 4 MPCB.**

1. I, Sandip Patnawar, duly authorized to file this present affidavit - in - rejoinder on behalf of the Respondent No.1 herein above, having its office at Bhiwandi Nizampur Municipal Corporation, Bhiwandi, Thane do hereby state on solemn affirmation as under:
2. The Respondent No.1 has perused the Affidavit-in-Reply filed on behalf of the Respondent No.4 i.e. Maharashtra Pollution Control





Board and consequently intends to reply to the contentions raised in the same.

3. That during the course of hearing held on 9 February 2026, the Ld. National Green Tribunal had directed the answering Respondent to reply to Applicants prayer to direct the Respondent No.1 to consider setting up and operationalizing necessary Soil Biotechnology Plants by diverting the sewage from the lake to such Soil Biotechnology Plants as proposed by the Applicants. The Respondent No.1 states that in so far as prayer clause C and J at page 42 and 44 of the Original Application No. 39 of 2025 are concerned the STP's are already setup at the cost of Rs.450 crores and would be fully operational within the next two months therefore the setting up of Soil Biotechnology Plants (SBT) in the alternative as prayed for is not required. The Respondent No.1 further states that provision to divert all the waste water coming to the lake, to the STPs' is under process and therefore alternate provision to setup SBT will not be feasible. Since after diversion of two sources of the sewage streams, there shall be no stream carrying sewage/waste water to Varaldevi lake and therefore setting up of SBT will serve no purpose. However, the setting up of SBT will be considered in future if need arises.

4. It is the Respondent No.4's case that a visit to the Varaldevi lake was conducted on 20/08/2025 and it is Respondent No.4's further case that they observed that the natural nalla near the Commissioner bungalow carries a continuous flow of water into the lake. The answering



Respondent states that the Applicant has also made similar allegations/averments in the above captioned Original Application. The answering Respondent is thus dealing with the said similar averments in common in the present Affidavit-in-Rejoinder. The Respondent No.4 claims that on measuring the pH value it was recorded in the range of 6-7 (**Pg385 of Respondent No.4 MPCB Reply**) i.e. within prescribed range of 6.5 to 8.5. The answering Respondent states that this in itself amounts to an admission by the Respondent No.4 that the pH value of the lake water is well within the prescribed limits. The answering Respondent states that this also in turn rubbishes the case of the Applicant that the lake water suffers from acute pollution.

5. The Respondent No.4 further claims that pH value of water flowing from nalla from Fenepada recorded pH value in the range of 6-7 (**Pg385 of Respondent No.4 MPCB Reply**) i.e. within prescribed range of 6.5 to 8.5. The answering Respondent states that this again amounts to an admission by the Respondent No.4 that the pH value of the lake water is well within the prescribed limits. The answering Respondent states that this also in turn dismisses the case of the Applicant.
6. The Respondent No.4 has also averred that pH value of water flowing from nalla from Fenegaon carrying domestic waste into Varaldevi lake recorded pH value in the range of 6-7 (**Pg386 of Respondent No.4 MPCB Reply**). i.e. within prescribed range of 6.5 to 8.5. Thus,

all along the pH range of the water as per scientific measurements appears to be within the permissible limits.

7. The Respondent No.4 had initiated criminal prosecution being R.C.C. No.1133/2022 before the Learned J.M.F.C., Bhiwandi against the Respondent No.1 under the provisions of the Water (Prevention and Control of Pollution) Act, 1974, which is pending adjudication. The answering Respondent states that pleadings to the same effect have also been raised by the Applicants. The answering Respondents state that it is a basic principle in Criminal law that a person is deemed to be innocent unless proven guilty. The matter is still pending adjudication and thus the reliance placed on the same to make allegations qua the answering Respondents is unfounded and only ought to be rejected.

8. The Respondent No.4 vide letter dated 20/08/2025 had proposed directions u/s 33A of the Water (Prevention and Control of Pollution) Act, 1974 and submitted proposal for legal action due to the following non-compliances :

- i. You have not provided adequate underground drainage system and STP in catchment area of Varaldevi lake. Due to which domestic sewage generated from that area finds its way into lake through local nalla.



- ii. You have not obtained consent to operate 30 MLD at Katai 1, 29 MLD Bakra Bazaar and 31 MLD stepping garden, Bhiwandi.
 - iii. You have not obtained consent to establish for 17 MLD STP at Katai 2.
 - iv. You are not operating sewage treatment plant (STP) at Katai 2, Bakra Bazaar and stepping garden.
 - v. You are discharging untreated sewage into Kamavari river and Varaldevi lake.
 - vi. You have not provided an adequate underground sewerage system and not connected drainage line to sewage treatment plants.
 - vii. Evidence sample collected on 28/05/2025, which reveals that the parameters like BOD, COD, SS, faecal coliform and total coliform are exceeding the limit prescribed by the board in the consent.
9. The Respondent No.1 states that the letter dated 20/08/2025 issued by the Respondent No.4 was responded by the answering Respondent on 9 October 2025 clarifying the measures adopted to maintain the



ecology of the Varaldevi lake. Hereto annexed and marked as **Exhibit** **"A"** is a copy of the letter dated 9 October 2025.

10. The Respondent No.1 replied to the alleged non-compliances and the excerpts of which are as given hereinafter:

i. The BNCCMC has completed the laying of over 140 kms of underground drainage pipeline to facilitate the treatment of 90 MLD of sewage water along with setting up of four sewage treatment plants (STP) and seven pumping stations. These four STPs function at a capacity of 99 MLD. 30 MLD STP located at Eidgah is operational since last two years, out of the three remaining STPs, 29 MLD STP at Bakra bazar and 31 MLD STP at Mansarovar are in its testing phase whereas the 9 MLD STP will be operational by the end of October, 2025. The sewage water generated in the city will be treated and process to stop inflow of sewage water into Varaldevi lake has been initiated. All the work initiated to stop the flow of sewage water into Varaldevi lake will be completed by December, 2025. Hereto annexed and marked as **Exhibit "B"** is a copy of the self-declaration certificate.

ii. We have applied with Respondent No.4 i.e. M.P.C.B for obtaining certificates for operation of the STPs.



- iii. The 17 MLD STP at Katai is beyond repair and is out of operation from the last five years and hence it is permanently shut down.
- iv. The 13 MLD STP at Katai is operational while a 29 MLD STP at Bakra bazar and 31 MLD STP at stepping garden is under trial.
- v. Under the project of underground sewage phase II, it is undertaken to process the sewage water at pumping station before being discharged into Kamvari river. Likewise to put an end to the pollution in the Varaldevi lake by the end of December, 2025, schemes have been introduced.
- vi. Under the project of underground sewage phase II, 45% of the domestic sewage drainage have been connected to the main line and the balance 55% is pending for approval before the appropriate authorities. Presently provisions have been made to process the sewage water from main line to the pumping station.
- vii. To rectify the anomalies found in the samples with uneven parameters of BOD, COD, SS, faecal coliform and total coliform and to contain them, schemes have been formulated on an urgent basis.



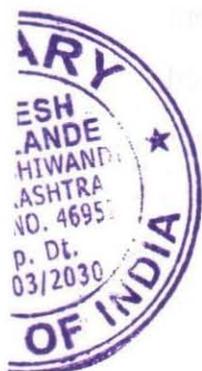
- 11.** The Respondent No.4 gave a personal hearing to the Respondent No.1 on 26 November 2025 and based on the discussions held, issued the following interim directions under Section 33A of the Water (Prevention and Control of Pollution) Act, 1974 to Respondent No.1:
- a. You shall expedite the work of diversion of flow through nalla to sewer line within 60 days to avoid its way into Varaldevi lake through local nalla.
 - b. You shall pay for consent to operate for STP of 13 MLD at Katai - 2 and 31 MLD Stepping Garden within 7 days.
 - c. You shall provide temporary on-site treatment for the untreated sewage before discharging to Kamavari river or connect the sewage to nearby operational STP for treatment within 30 days.
 - d. You shall provide underground sewerage system and house-to-house connection to sewer line at earliest.
 - e. You shall submit time bound programme for completion of STPs and provision of sewage drainage network within 15 days.
 - f. You shall operate and maintain STPs round o'clock effectively to achieve consented norms.



- g. You shall submit a bank guarantee of Rs.5 lakhs towards earlier non-compliances within 15 days in favour of regional office, Kalyan.

12. The Respondent No.1 states that based on the instructions and interim directions given by the Respondent No.4 vide letter dated 26/11/2025 it has taken the following measures:

- i. 50% of the work of diversion of flow through nalla to Varaldevi lake has been completed and the remaining 50% will be completed in March 2026. Hereto annexed and marked as **Exhibit "C"** is a copy of the images of work done.
- ii. The Respondent No. 1 has already filed an application and paid the fees for consent to the appropriate authority for the operation of STP of 13 MLD at Katai - 2 and 31 MLD at Stepping Garden.
- iii. The Respondent No.1 states that an on site treatment plant for untreated sewage is not feasible due to low lying area and thus the discharge from the nalla to Kamvari river is diverted to the nearby pumping station for treatment.
- iv. For the purpose of underground sewerage network connectivity of remaining 55% mentioned in paragraph 9.6 herein above, a D.P.R. of Rs. 250 crores is pending approval before the authorities and the work for laying down the sewerage network will commence after the approval.





- v. The Respondent No.1 states that all the STPs will be in operation within two months i.e. April 2026 and the sewage drainage network will be completed within two years i.e. 2028.
- vi. The Respondent No.1 states that for the purpose of operation and maintenance of the STP's, work order dated 04/09/2025 have been issued to a private agency for period of five years. Hereto annexed and marked as **Exhibit "D"** is a copy of the work order.
- vii. The Respondent No.1 states that the e-bank guarantee of Rs. 5 lakhs towards non-compliance of earlier directions will be complied with by the end of March 2026.

13. The Respondent No.1 thus states that the STP plants will be operational soon and the answering Respondent will have a processing capacity in excess of its daily generated waste water/sewage. The Respondent No.1 further states that while the present dispute in the Original Application pertains to the Varaladevi lake in so far as it concerns the answering Respondent, the issue in the Notice issued by the Respondent No.4 pertains to the larger issue of all water resources and entire sewage generated in the entire city. The Respondent No.1 states that it has as and by way of abundant caution dealt with all the allegations/averments. The answering Respondent states that reliefs for pollution in the Kamawari river have been prayed for against Respondent Nos.5-7 i.e. Environment Department, Water



Resources Department and Tourism and Cultural Affairs Department,
State of Maharashtra.

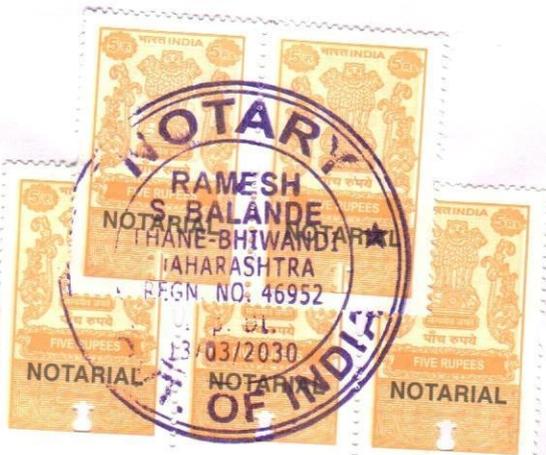
14. The Respondent No.1 states that it has and continues to make timely safeguards to provide potable water system while maintaining the ecological balance of the Varaldevi lake. The Respondent No.1 craves leave to file a further detailed Affidavit as and when sought necessary.

Place: Thane

Date: 13 March 2026

(Deponent)

Advocate for the Respondent No.1.



BEFORE ME

215/26

13/3/26

RAMESH S. BALANDE
Adv. & Notary Govt. of India
H. No. 138, First Floor, Wahid Apartment,
Kacheri Pada, Bhiwandi - 421 302,
Thane, Maharashtra.

VERIFICATION

I, Mr. Sandip Patnawar, aged 48 years, the Engineer of the Respondent No.1 and its authorised signatory having office at: Bhiwandi Nizampur Municipal Corporation, Bhiwandi, Thane do hereby state that contents of paragraphs No. 1 to 14 of the present affidavit-in-rejoinder are from my personal knowledge, information and belief, and I believe the same to be true to my information.

Solemnly affirmed at Thane
This 3 day of March 2026.

(Deponent)

Before Me.



Advocate for the Respondent No.1.



Exhibit "A"



भिवंडी निजामपूर शहर महानगरपालिका, भिवंडी.



जुना एस.टी.स्टॅण्ड काप आळी, भिवंडी-४२१३०२, जि. ठाणे.

Phones : 02522 – 255314 / 255315.

Email : bncmcwsd@gmail.com

जा.क्र./भिनिशमनपा/पा.पु.वि./ 9 ६६३ /२०२५

दिनांक : ०६/१० / २०२५

प्रति,

मा. प्रादेशिक अधिकारी

महाराष्ट्र प्रदुषण नियंत्रण मंडळ

सिद्धीविनायक संकुल, ३ रा मजला,

ओक बाग, स्टेशन रोड,

कल्याण (प)-४२१ ३०१.

विषय : Proposed Direction u/s ३३A of the water (Prevention & control of pollution) Act, १९७४ and u/s ३१ A of the Air (Prevention & control of pollution) Act, १९८१.

संदर्भ : १) No. MPCB/PD/२५०८२००००१, dt. २०/०८/२०२५

२) जा.क्र./भिनिशमनपा/पर्यावरण.वि/६२५/२०२५, दि.०१/०९/२०२५

महोदय / महोदया,

उपरोक्त संदर्भिय विषयान्वये, भिवंडी महानगरपालिकेमार्फत नागरी सांडपाणी प्रक्रिया केंद्राच्या संमती पत्राबाबत तसेच एस.टी.पी. कार्यान्वित ठेवणे बाबत उपस्थित मुद्द्यांचा खुलासा खालील प्रमाणे आहे.

मुद्दा क्र. १ : भिवंडी निजामपूर शहर महानगरपालिका कार्यक्षेत्रामध्ये एकूण ९० दललि प्रतिदिन सांडपाणी निर्माण होत असून सदर सांडपाण्यावर परिपूर्ण प्रक्रिया करणे करिता महाराष्ट्र सुवर्ण जयंती नगरोत्थान महाअभियान अंतर्गत भुयारी गटार योजना टप्पा-२ अंतर्गत शहरांमध्ये सुमारे १४० कि.मी. पेक्षा जास्त मल वाहिन्या अंथरणेचे काम पूर्ण झालेले आहेत. तसेच योजनेमध्ये समाविष्ट ४ मल:शुद्धीकरण केंद्र व सात पंपिंग स्टेशन बांधून पूर्ण झालेली आहेत. योजने मधील समाविष्ट ४ मल:शुद्धीकरण केंद्रांची एकूण क्षमता ९९ दललि इतकी आहे. त्यापैकी इदगाह येथील ३० दललि प्रतिदिन क्षमतेचे मल:शुद्धीकरण केंद्र दोन वर्षापासून कार्यान्वित केलेले असून उर्वरित तीन मल:शुद्धीकरण केंद्रांपैकी बकरा बाजार येथील २९ दललि व मानसरोवर येथील ३१ दललि क्षमतेचे मल:शुद्धीकरण केंद्राचे चाचणी परिक्षण देखील सुरू आहे. उर्वरित भादवड येथील ९ दललि क्षमतेचे मल:शुद्धीकरण केंद्र माहे ऑक्टोबर २०२५ अखेरीस कार्यान्वित होणार आहे. शहरांमध्ये निर्माण होणाऱ्या सांडपाण्यावर पूर्ण क्षमतेने प्रक्रिया करण्यात येणार आहे. तसेच वऱ्हाळा तलाव परिसरामधील सांडपाणी तलावामध्ये जाण्यापासून रोखणे कामी उपाय योजना केलेल्या असून सदर कामाचे कार्यादेश होऊन काम देखील सुरू आहे. सदर काम माहे डिसेंबर २०२५ अखेरपर्यंत पूर्ण करून तलावामध्ये जाणारे सांडपाणी

पूर्णपणे थांबणार आहे. सदर कामामुळे तलावामध्ये कोणत्याही प्रकारचे सांडपाणी जाणार नाही याची दक्षता घेण्यात आलेली आहे.

मुद्दा क्र. २ : भिवंडी कार्यक्षेत्रामध्ये सदर योजनेअंतर्गत बांधण्यात आलेल्या मल:प्रक्रिया केंद्र चालवणे कामी आवश्यक प्रमाणपत्र मिळविणे कामी महाराष्ट्र प्रदूषण नियंत्रण महामंडळ यांचेकडे आवश्यक कागदपत्रासह मागणी करण्यात आलेली आहे.

मुद्दा क्र. ३ : काटई येथील १७ दललि क्षमतेचे मल:शुद्धीकरण केंद्र जुने होऊन पूर्णपणे नादुरुस्त झाल्याने मागील ५ वर्षांपासून सदर मल:प्रक्रिया केंद्र कामयस्वरुपी बंद करण्यात आलेले आहे.

मुद्दा क्र. ४ : काटई येथील १३ दललि क्षमतेचे मल:शुद्धीकरण केंद्र कार्यान्वित असून बकरा बाजार २९ दललि व स्टेपींग गार्डन ३१ दललि क्षमतेचे मल:शुद्धीकरण केंद्रांचे चाचणी परिक्षण सुरु आहे.

मुद्दा क्र. ५ : भुयारी गटार योजना टप्पा-२ कार्यान्वित झाले नंतर कामवारी नदीमध्ये जात असलेल्या नाल्याचे पाणी सदर योजने अंतर्गत असलेल्या पंपिंग स्टेशनमध्ये घेऊन सांडपाण्यावर प्रक्रिया करण्याचे नियोजन आहे. तसेच वऱ्हाळदेवी तलावामध्ये होत असलेल्या सांडपाण्याचे प्रदूषण रोखणेकामी उपाययोजना केलेल्या असून सदर काम माहे डिसेंबर २०२५ अखेर पर्यंत पुर्ण होणार आहे. उपरोक्त सर्व कामे पुर्ण झाल्यावर खाडीमध्ये जात असलेले सांडपाणी जाणे बंद होणार आहे.

मुद्दा क्र. ६ : भुयारी गटार योजना टप्पा-२ योजने अंतर्गत शहरामधील ४५% भागाचे घरगुती सांडपाणी वाहिन्या सदर योजने अंतर्गत जोडल्या गेलेल्या असून उर्वरीत ५५% भागाच्या घरगुती सांडपाणी वाहिन्या मुख्य वाहिनीला जोडणे कामी प्रकल्प अहवाल तयार केला असून शासनस्तरावर मंजूरीची कार्यवाही सुरु आहे. तसेच सद्यस्थितीत शहरांतील मुख्य नाल्यांमधील सांडपाणी योजने अंतर्गत बांधलेल्या पंपिंग स्टेशन मध्ये घेऊन प्रक्रिया करण्याचे नियोजन आहे.

मुद्दा क्र. ७ : दि.२८/०५/२०२५ रोजी घेण्यात आलेल्या प्रक्रिया केलेल्या पाण्याचे नमुने BOD, COD, SS, Fecal Coliform & Total Coliform चे प्रमाण नामांकनाप्रमाणे ठेवणे कामी तातडीने उपाय योजना करण्यात येत आहेत.

तरी वरील प्रमाणे भिवंडी महानगरपालिकेचा खुलासा आपणांस सादर करण्यात येत आहे.

मा. आयुक्त सो. यांचे मान्यतेने.



(संदिप पटंगावर)

कार्यकारी अभियंता

पाणी पुरवठा व मल:निस्सारण विभाग
भिवंडी नि.श. महानगरपालिका, भिवंडी.

प्रत माहितीस्तव,

- १) मा. प्रशासक तथा आयुक्त सो., भिनिशमनपा.
- २) मा. अति. आयुक्त सो., भिनिशमनपा.
- ३) मा. उप आयुक्त सो. (पर्यावरण), भिनिशमनपा.

Translation of Exhibit “A”

Bhiwandi Nizampur City Municipal Corporation, Bhiwandi.

Bhiwandi (Thane)

Old S.T. Stand, Kap Aali, Bhiwandi-421302, Dist. Thane.

Phones : 02522 - 255314 / 255315.

Email : bncmcwsd@gmail.com

Ref. No./BNCCMC/W.S.D./1693/2025

Date: 09/10/2025

To,
Hon. Regional Officer
Maharashtra Pollution Control Board
Siddhivinayak Sankul, 3rd Floor,
Oak Baug, Station Road,
Kalyan (W) - 421 301.

Subject : Proposed Direction u/s 33A of the water (Prevention & control of pollution) Act, 1974 and u/s 31 A of the Air (Prevention & control of pollution) Act, 1981.

Reference : 1) No. MPCB/PD/2508200001, dt. 20/08/2025

2) Ref. No./BNCCMC/Env.Dept./625/2025, dt. 01/09/2025

Dear Sir / Madam,

With reference to the above-mentioned subject, the clarification on the points raised regarding the consent letter for the Urban Sewage Treatment Plant by the Bhiwandi Municipal Corporation and keeping the STP operational is as follows.

Point No. 1: A total of 90 MLD of sewage is generated daily in the Bhiwandi Nizampur City Municipal Corporation area. For the complete treatment of this sewage, under the Maharashtra Suvarna Jayanti Nagarotthan Maha-Abhiyan, the work of laying more than 140 km of sewer lines in the city under the Underground Sewerage Scheme Phase-2 has been completed. Also, the 4 sewage treatment plants and seven pumping stations included in the scheme have been constructed and completed. The total capacity of the 4 sewage treatment plants included in the scheme is 99 MLD. Out of these, the 30 MLD capacity sewage

treatment plant at Idargah has been operational for two years, and out of the remaining three sewage treatment plants, the trial testing of the 29 MLD capacity plant at Bakra Bazar and the 31 MLD capacity plant at Mansarovar is also underway. The remaining 9 MLD capacity sewage treatment plant at Bhadwad will be operational by the end of October 2025. The sewage generated in the city will be treated to its full capacity. Also, measures have been taken to prevent sewage from the Varhala lake area from entering the lake, and the work order for this work has been issued and the work has also started. This work will be completed by the end of December 2025, and the sewage entering the lake will be stopped completely. Care has been taken to ensure that no sewage water enters the lake due to this work.

Point No. 2: A request has been made to the Maharashtra Pollution Control Board along with the necessary documents to obtain the required certificate to operate the sewage treatment plant built under this scheme in the Bhiwandi jurisdiction.

Point No. 3: The 17 MLD capacity sewage treatment plant at Katai has become old and completely dilapidated, and therefore, the said sewage treatment plant has been permanently closed for the last 5 years.

Point No. 4: The 13 MLD capacity sewage treatment plant at Katai is operational, and trial testing of the 29 MLD Bakra Bazar and 31 MLD Stepping Garden sewage treatment plants is underway.

Point No. 5: After the implementation of the Underground Sewerage Scheme Phase-2, it is planned to treat the sewage by taking the water from the drain flowing into the Kamwari river to the pumping station under the said scheme. Also, measures have been taken to prevent the pollution of sewage water in Varhaldevi lake, and the said work will be completed by the end of December 2025. After the completion of all the above works, the discharge of sewage water into the creek will stop.

Point No. 6: Under the Underground Sewerage Scheme Phase-2, domestic sewage lines of 45% of the city area have been connected under this scheme, and a project report has been prepared to connect the domestic sewage lines of the remaining 55% area to the main line, and the approval process is underway at the government level. Also, it is currently planned to treat the sewage from the main drains in the city by taking it to the pumping station built under the scheme.

Point No. 7: Urgent measures are being taken to maintain the levels of BOD, COD, SS, Fecal Coliform & Total Coliform in the treated water samples taken on 28/05/2025 as per the standards.

Therefore, the clarification of the Bhiwandi Municipal Corporation is being

submitted to you as above.

With the approval of the Hon. Commissioner Sir.

(Signature)

(Sandip Patnavar)

Executive Engineer

Water Supply & Sewerage Department

Bhiwandi Ni. Sh. Municipal Corporation, Bhiwandi.

Copy for information,

- 1) Hon. Administrator and Commissioner Sir, BNMC.
- 2) Hon. Addl. Commissioner Sir, BNMC.
- 3) Hon. Dy. Commissioner Sir (Environment), BNMC.

Exhibit "B"

भिवंडी निजामपूर शहर महानगरपालिका, भिवंडी.



जुना एस.टी.स्टॅण्ड काप आळी, भिवंडी-४२१३०२, जि. ठाणे.

Phones : 02522 – 255314 / 255315.

Email : bncmcwsd@gmail.com

जा.क्र./भिनिशमनपा/पा.पु.वि./ 228 /२०२६

दिनांक : ०५/०३/ २०२६

Declaration for Sewerage Treatment Plant

This is Certify that Project by the Bhiwandi Nizampur City Municipal Corporation Underground Sewerage Scheme Phase-II is officially 100% completed and 3 Month Trial Run is currently underway for this project. The Trial Run period is scheduled to continue until May 2026.

Executive Engineer

Water Supply & Drainage Department
Bhiwandi N. C. M. Corporation, Bhiwandi.

Exhibit "C"





GPS Map Camera



Google

Bhiwandi, Maharashtra, India

Shri Rajlaxmi Commercial Complex, C. N. X. - 6, Fene Gaon, Kamatghar, Bhiwandi, Maharashtra 421302, India

Lat 19.275612° Long 73.059796°

Thursday, 05/03/2026 06:44 PM GMT +05:30



GPS Map Camera

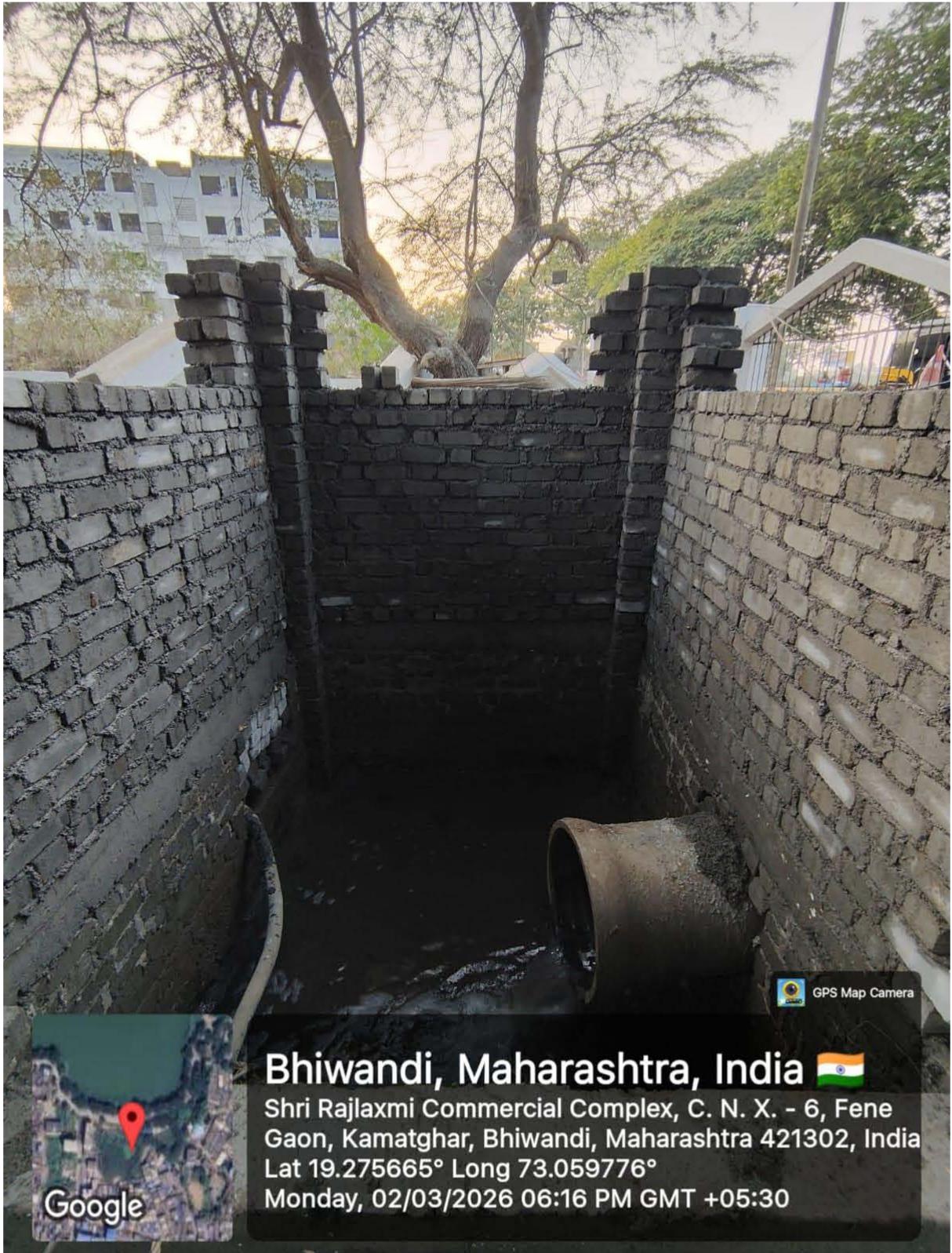


Bhiwandi, Maharashtra, India

Shri Rajlaxmi Commercial Complex, C. N. X. - 6, Fene
Gaon, Kamatghar, Bhiwandi, Maharashtra 421302, India

Lat 19.275729° Long 73.059727°

Wednesday, 04/03/2026 06:01 PM GMT +05:30



Bhiwandi, Maharashtra, India 

Shri Rajlaxmi Commercial Complex, C. N. X. - 6, Fene
Gaon, Kamatghar, Bhiwandi, Maharashtra 421302, India

Lat 19.275665° Long 73.059776°

Monday, 02/03/2026 06:16 PM GMT +05:30



GPS Map Camera



Bhiwandi, Maharashtra, India 

Shri Rajlaxmi Commercial Complex, C. N. X. - 6, Fene
Gaon, Kamatghar, Bhiwandi, Maharashtra 421302, India

Lat 19.275668° Long 73.059735°

Monday, 02/03/2026 10:04 AM GMT +05:30



GPS Map Camera



Google

Bhiwandi, Maharashtra, India

Shri Rajlaxmi Commercial Complex, C. N. X. - 6, Fene
Gaon, Kamatghar, Bhiwandi, Maharashtra 421302, India
Lat 19.27567° Long 73.059725°
Monday, 02/03/2026 10:05 AM GMT +05:30



GPS Map Camera



Bhiwandi, Maharashtra, India 
Shri Rajlaxmi Commercial Complex, C. N. X. - 6, Fene
Gaon, Kamatghar, Bhiwandi, Maharashtra 421302, India
Lat 19.275652° Long 73.059771°
Wednesday, 04/03/2026 06:02 PM GMT +05:30



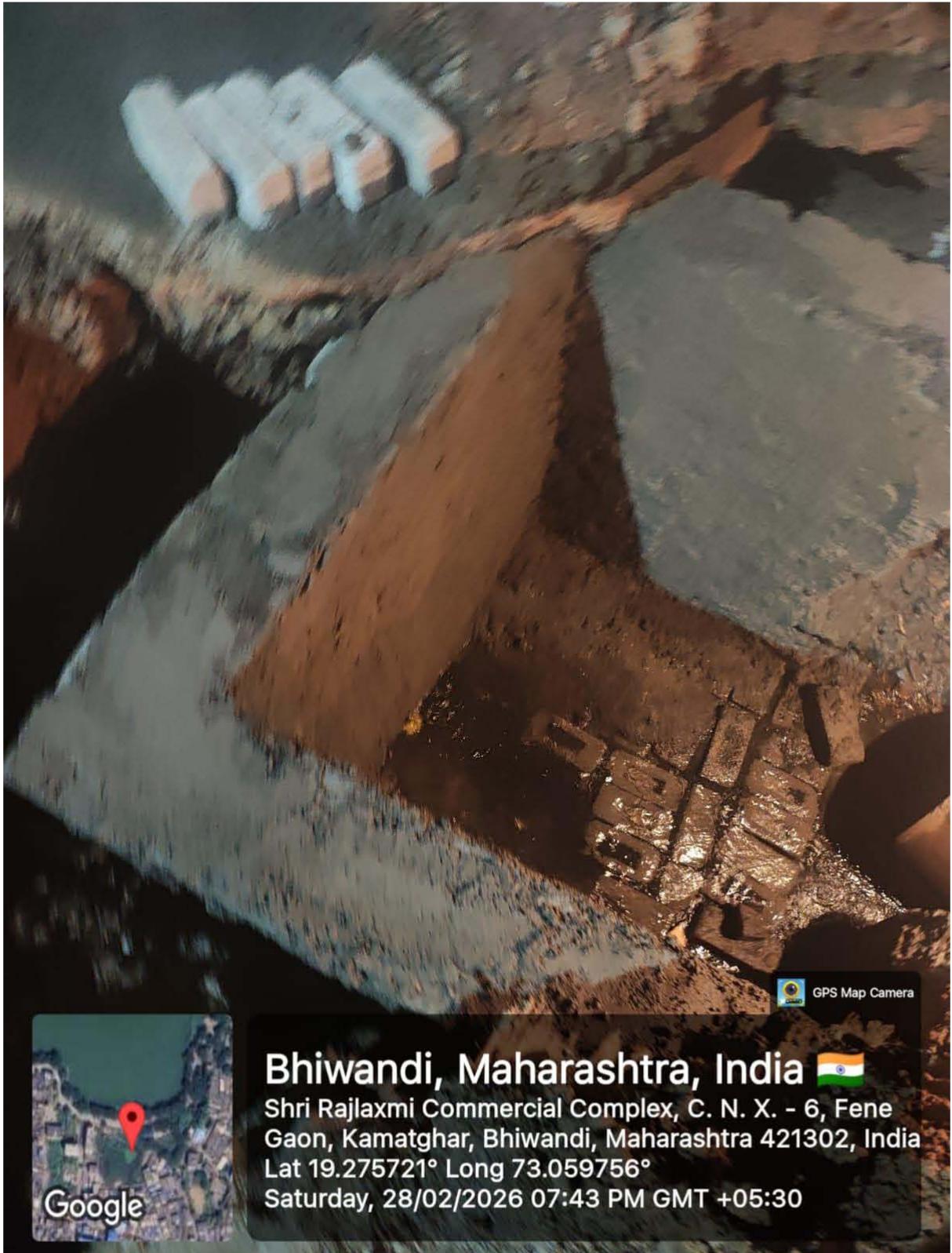
 GPS Map Camera



Bhiwandi, Maharashtra, India 
Kamatghar Fenagaon Road, Kamat Ghar, Bhiwandi,
Maharashtra 421302, India
Lat 19.275661, Long 73.059711
Sunday, 01/03/2026 02:05 PM GMT+05:30
Note : Captured by GPS Map Camera









Google

GPS Map Camera

Bhiwandi, Maharashtra, India

Shri Rajlaxmi Commercial Complex, C. N. X. - 6, Fene
Gaon, Kamatghar, Bhiwandi, Maharashtra 421302, India

Lat 19.275726° Long 73.059769°

Saturday, 28/02/2026 05:59 PM GMT +05:30



GPS Map Camera



Bhiwandi, Maharashtra, India 
Shri Rajlaxmi Commercial Complex, C. N. X. - 6, Fene
Gaon, Kamatghar, Bhiwandi, Maharashtra 421302, India
Lat 19.275701° Long 73.059769°
Saturday, 28/02/2026 11:21 AM GMT +05:30





 GPS Map Camera



Bhiwandi, Maharashtra, India 

Kamatghar Fenagaon Road, Kamat Ghar, Bhiwandi,
Maharashtra 421302, India

Lat 19.275695, Long 73.059823

Friday, 27/02/2026 12:47 AM GMT+05:30

Note : Captured by GPS Map Camera





Bhiwandi, Maharashtra, India 

Shri Rajlaxmi Commercial Complex, C. N. X. - 6, Fene
Gaon, Kamatghar, Bhiwandi, Maharashtra 421302, India

Lat 19.275779° Long 73.059732°

Thu, 26/02/2026 11:33 PM GMT +05:30

Google



GPS Map Camera



Bhiwandi, Maharashtra, India

Shri Rajlaxmi Commercial Complex, C. N. X. - 6, Fene
Gaon, Kamatghar, Bhiwandi, Maharashtra 421302, India

Lat 19.275779° Long 73.059732°

Thu, 26/02/2026 11:33 PM GMT +05:30



Bhiwandi, Maharashtra, India 🇮🇳
Kamatghar Fenagaon Road, Kamat Ghar, Bhiwandi,
Maharashtra 421302, India
Lat 19.275858, Long 73.060433
Friday, 27/02/2026 03:08 AM GMT+05:30
Note : Captured by GPS Map Camera



GPS Map Camera



Bhiwandi, Maharashtra, India

Shri Rajlaxmi Commercial Complex, C. N. X. - 6, Fene
Gaon, Kamatghar, Bhiwandi, Maharashtra 421302, India

Lat 19.275797° Long 73.059751°

Thursday, 26/02/2026 11:23 PM GMT +05:30



GPS Map Camera



Bhiwandi, Maharashtra, India 

Shri Rajlaxmi Commercial Complex, C. N. X. - 6, Fene
Gaon, Kamatghar, Bhiwandi, Maharashtra 421302, India

Lat 19.275807° Long 73.059692°

Thursday, 26/02/2026 11:23 PM GMT +05:30



GPS Map Camera

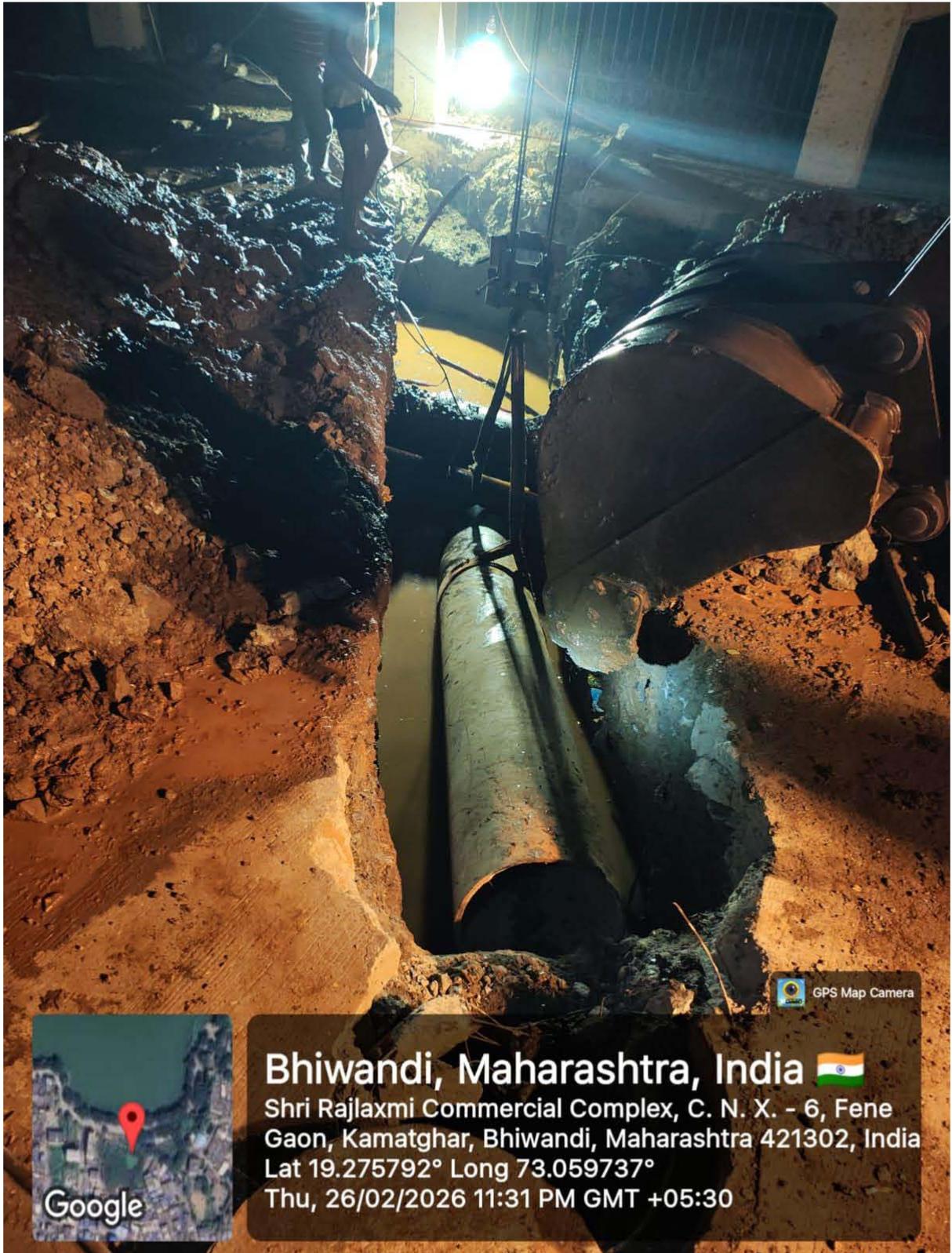


Bhiwandi, Maharashtra, India

Shri Rajlaxmi Commercial Complex, C. N. X. - 6, Fene
Gaon, Kamatghar, Bhiwandi, Maharashtra 421302, India

Lat 19.275805° Long 73.059693°

Thursday, 26/02/2026 11:24 PM GMT +05:30



GPS Map Camera



Bhiwandi, Maharashtra, India

Shri Rajlaxmi Commercial Complex, C. N. X. - 6, Fene
Gaon, Kamatghar, Bhiwandi, Maharashtra 421302, India

Lat 19.275792° Long 73.059737°

Thu, 26/02/2026 11:31 PM GMT +05:30



Bhiwandi, Maharashtra, India

Shri Rajlaxmi Commercial Complex, C. N. X. - 6, Fene
Gaon, Kamatghar, Bhiwandi, Maharashtra 421302, India
Lat 19.275779° Long 73.059734°

Thursday, 26/02/2026 06:38 PM GMT +05:30

Google



GPS Map Camera



Google

Bhiwandi, Maharashtra, India

Shri Rajlaxmi Commercial Complex, C. N. X. - 6, Fene Gaon,
Kamatghar, Bhiwandi, Maharashtra 421302, India

Lat 19.275786° Long 73.059729°

Thursday, 26/02/2026 06:38 PM GMT +05:30



GPS Map Camera



Bhiwandi, Maharashtra, India

Shri Rajlaxmi Commercial Complex, C. N. X. - 6, Fene
Gaon, Kamatghar, Bhiwandi, Maharashtra 421302, India

Lat 19.27578° Long 73.059737°

Thursday, 26/02/2026 11:36 PM GMT +05:30



GPS Map Camera



Bhiwandi, Maharashtra, India

Shri Rajlaxmi Commercial Complex, C. N. X. - 6, Fene
Gaon, Kamatghar, Bhiwandi, Maharashtra 421302, India

Lat 19.275772° Long 73.059671°

Thursday, 26/02/2026 01:13 PM GMT +05:30



GPS Map Camera



Bhiwandi, Maharashtra, India

Shri Rajlaxmi Commercial Complex, C. N. X. - 6, Fene
Gaon, Kamatghar, Bhiwandi, Maharashtra 421302, India

Lat 19.275763° Long 73.059671°

Thursday, 26/02/2026 01:13 PM GMT +05:30





Bhiwandi, Maharashtra, India 

Shri Rajlaxmi Commercial Complex, C. N. X. - 6, Fene
Gaon, Kamatghar, Bhiwandi, Maharashtra 421302, India

Lat 19.275685° Long 73.059748°

Tuesday, 24/02/2026 04:30 PM GMT +05:30



Bhiwandi, Maharashtra, India

Shri Rajlaxmi Commercial Complex, C. N. X. - 6, Fene
Gaon, Kamatghar, Bhiwandi, Maharashtra 421302, India

Lat 19.275661° Long 73.059726°

Tuesday, 24/02/2026 10:00 AM GMT +05:30

 GPS Map Camera

Google



GPS Map Camera
,,Loading...
Kamatghar Fenagaon Road, Kamat Ghar, 421302,
Loading...
Lat 19.275663, Long 73.059767
Tuesday, 24/02/2026 11:22 AM GMT+05:30
Note : Captured by GPS Map Camera



GPS Map Camera



Bhiwandi, Maharashtra, India 
Shri Rajlaxmi Commercial Complex, C. N. X. - 6,
Fene Gaon, Kamatghar, Bhiwandi, Maharashtra
421302, India
Lat 19.275686° Long 73.059735°
Monday, 23/02/2026 05:02 PM GMT +05:30



GPS Map Camera



Google

Bhiwandi, Maharashtra, India

Shri Rajlaxmi Commercial Complex, C. N. X. - 6, Fene
Gaon, Kamatghar, Bhiwandi, Maharashtra 421302, India

Lat 19.275667° Long 73.059719°

Saturday, 21/02/2026 12:34 PM GMT +05:30



GPS Map Camera



Bhiwandi, Maharashtra, India 
Shri Rajlaxmi Commercial Complex, C. N. X. - 6, Fene
Gaon, Kamatghar, Bhiwandi, Maharashtra 421302, India
Lat 19.275689° Long 73.059729°
Monday, 23/02/2026 11:28 AM GMT +05:30



GPS Map Camera

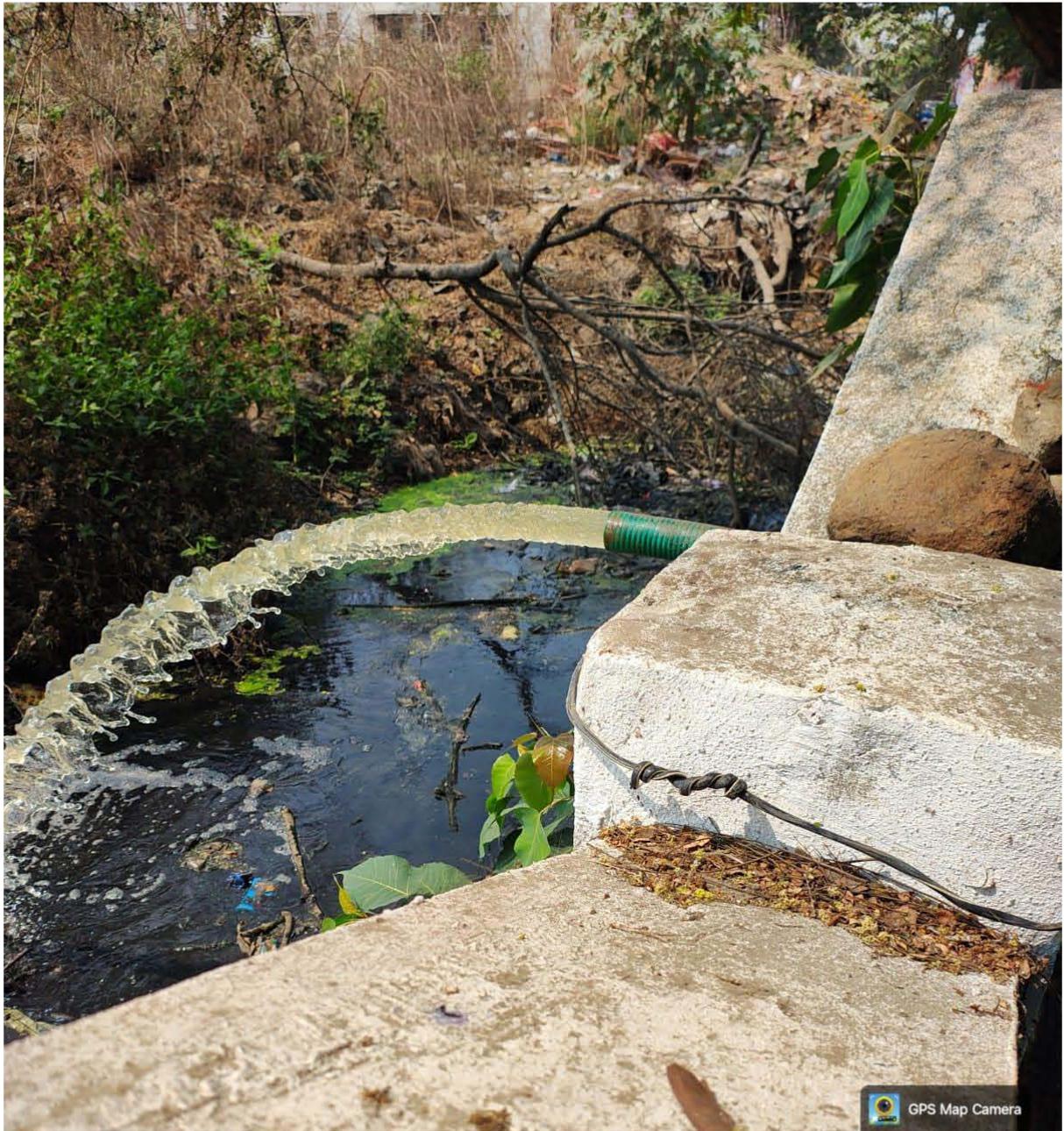


Bhiwandi, Maharashtra, India 

Shri Rajlaxmi Commercial Complex, C. N. X. - 6,
Fene Gaon, Kamatghar, Bhiwandi, Maharashtra
421302, India

Lat 19.275679° Long 73.059788°

Monday, 23/02/2026 03:52 PM GMT +05:30



GPS Map Camera



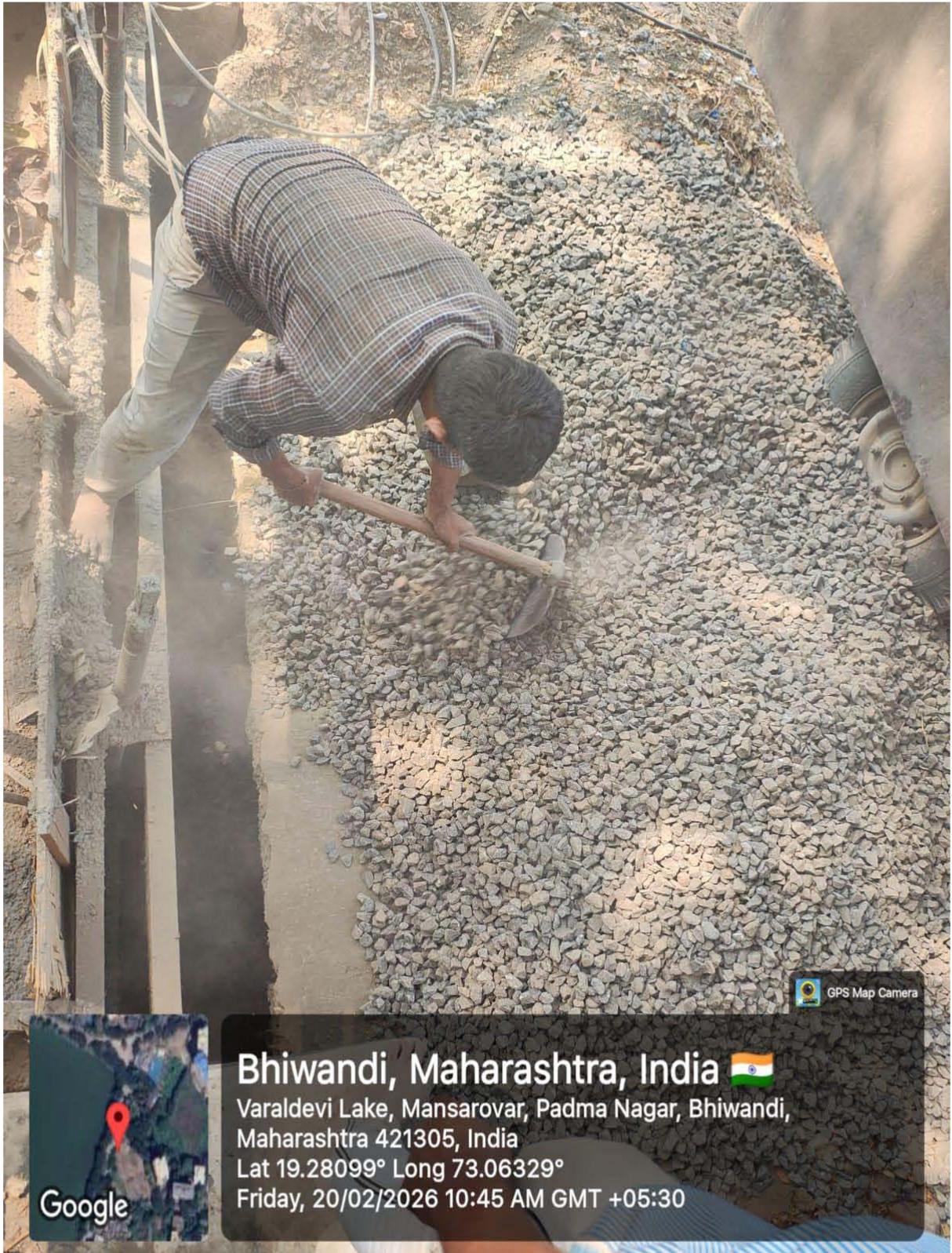
Google

Bhiwandi, Maharashtra, India

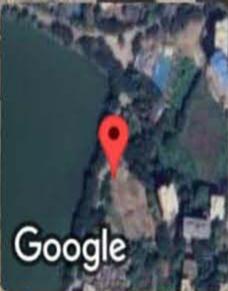
Shri Rajlaxmi Commercial Complex, C. N. X. - 6, Fene
Gaon, Kamatghar, Bhiwandi, Maharashtra 421302, India

Lat 19.275662° Long 73.059737°

Saturday, 21/02/2026 12:35 PM GMT +05:30



GPS Map Camera



Bhiwandi, Maharashtra, India

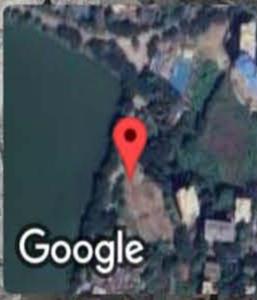
Varaldevi Lake, Mansarovar, Padma Nagar, Bhiwandi,
Maharashtra 421305, India

Lat 19.28099° Long 73.06329°

Friday, 20/02/2026 10:45 AM GMT +05:30



GPS Map Camera

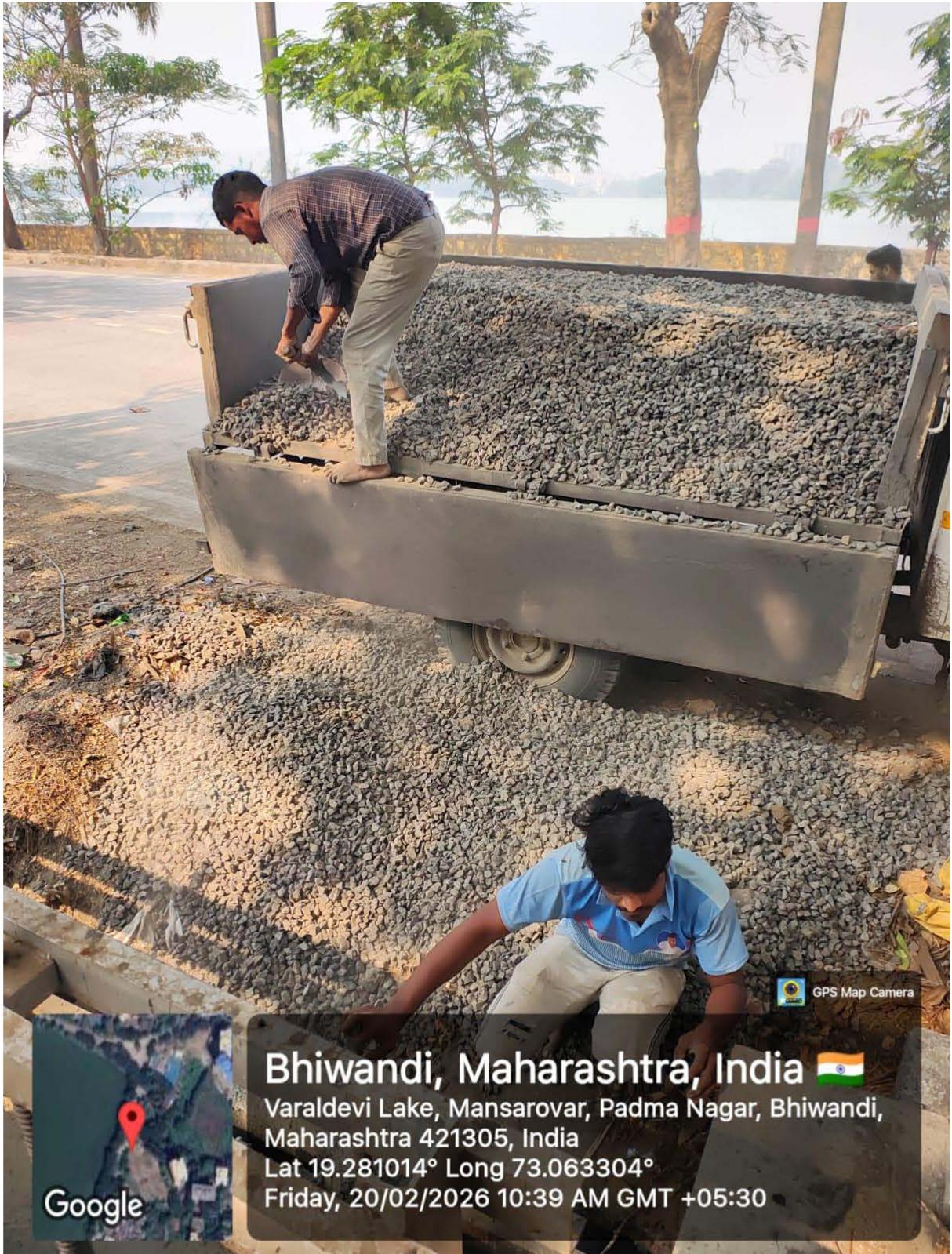


Bhiwandi, Maharashtra, India

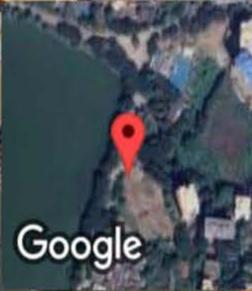
Varaldevi Lake, Mansarovar, Padma Nagar, Bhiwandi,
Maharashtra 421305, India

Lat 19.280997° Long 73.063328°

Friday, 20/02/2026 10:52 AM GMT +05:30



GPS Map Camera



Bhiwandi, Maharashtra, India

Varaldevi Lake, Mansarovar, Padma Nagar, Bhiwandi,
Maharashtra 421305, India

Lat 19.281014° Long 73.063304°

Friday, 20/02/2026 10:39 AM GMT +05:30



 GPS Map Camera



Bhiwandi, Maharashtra, India 
Kamatghar Fenagaon Road, Kamat Ghar, Bhiwandi,
Maharashtra 421302, India
Lat 19.280922, Long 73.063111
Wednesday, 11/02/2026 06:16 PM GMT+05:30
Note : Captured by GPS Map Camera



 GPS Map Camera



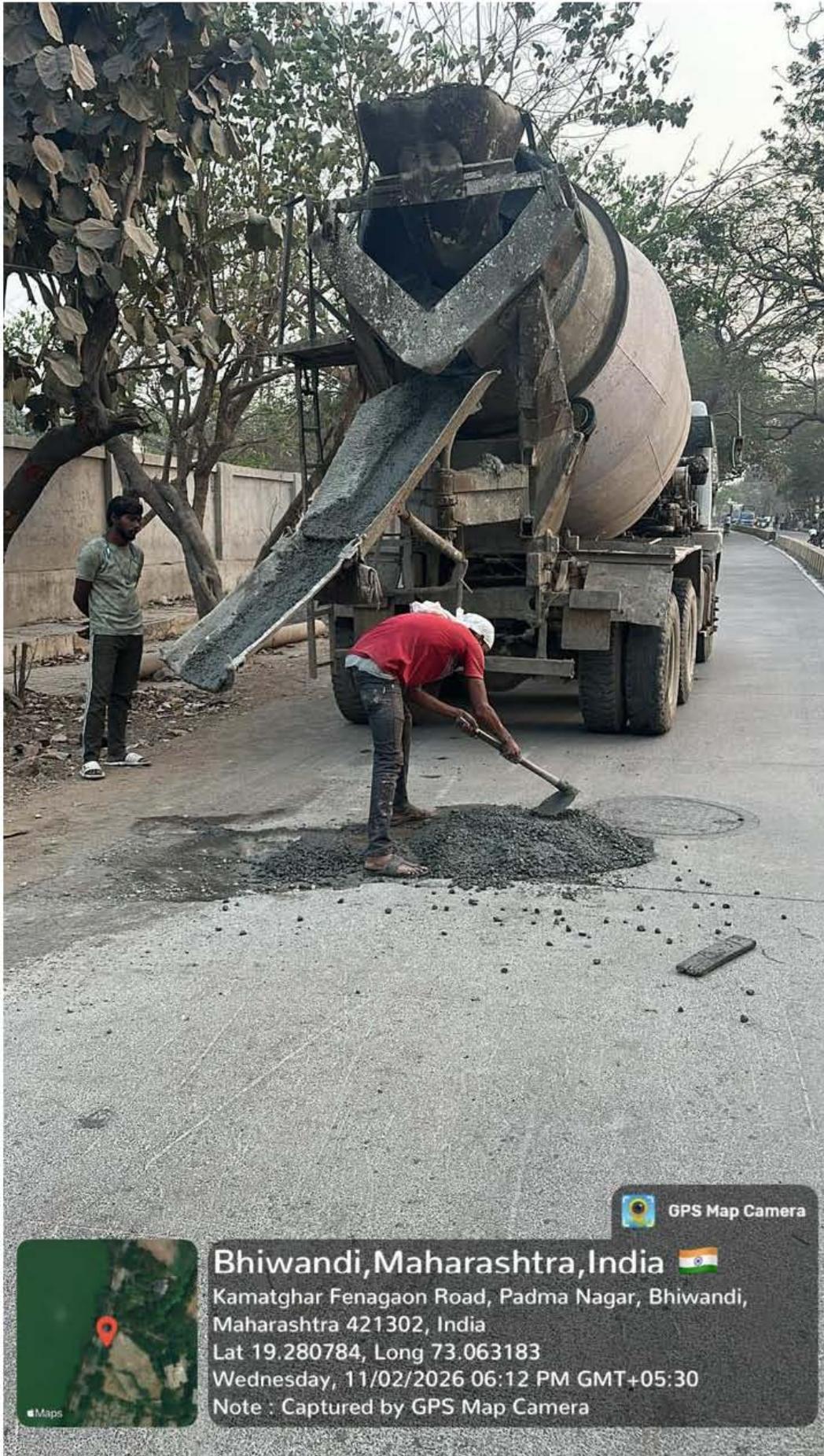
Bhiwandi, Maharashtra, India 

Kamatghar Fenagaon Road, Padma Nagar, Bhiwandi,
Maharashtra 421302, India

Lat 19.280892, Long 73.063188

Wednesday, 11/02/2026 06:16 PM GMT+05:30

Note : Captured by GPS Map Camera



 GPS Map Camera



Bhiwandi, Maharashtra, India 
Kamatghar Fenagaon Road, Padma Nagar, Bhiwandi,
Maharashtra 421302, India
Lat 19.280784, Long 73.063183
Wednesday, 11/02/2026 06:12 PM GMT+05:30
Note : Captured by GPS Map Camera



GPS Map Camera



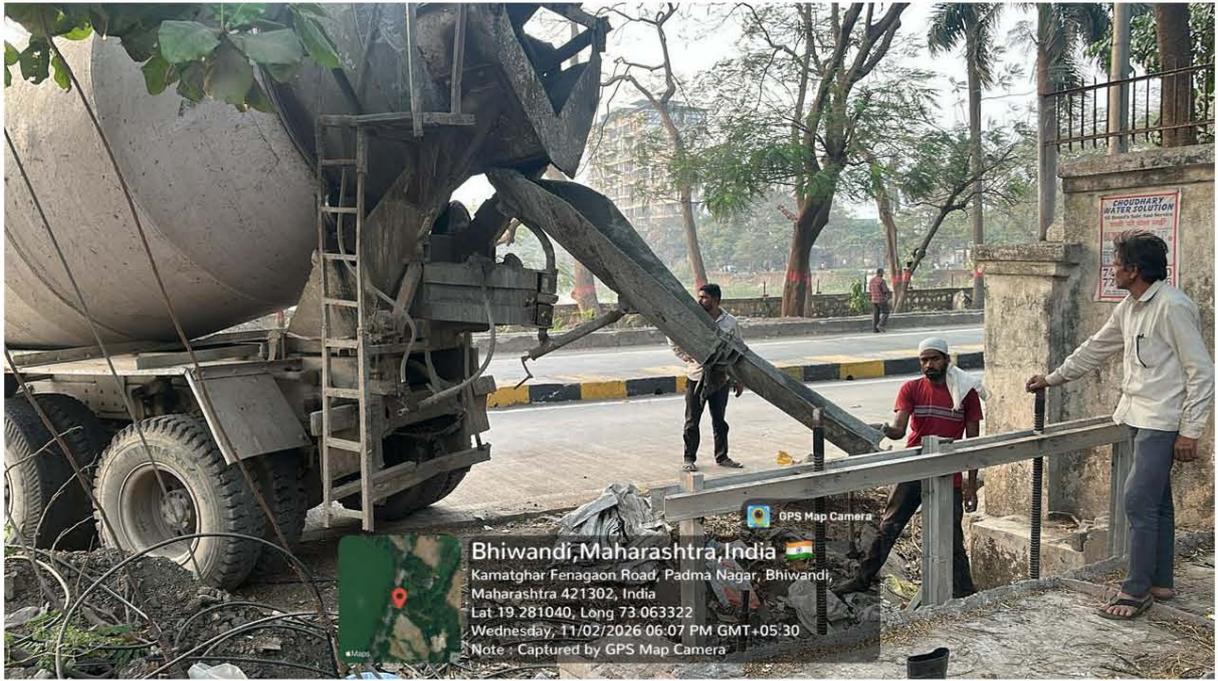
Bhiwandi, Maharashtra, India 

Kamatghar Fenagaon Road, Padma Nagar, Bhiwandi,
Maharashtra 421302, India

Lat 19.280957, Long 73.063310

Wednesday, 11/02/2026 01:27 PM GMT+05:30

Note : Captured by GPS Map Camera









 GPS Map Camera



Bhiwandi, Maharashtra, India 

Kamatghar Fenagaon Road, Kamat Ghar, Bhiwandi,
Maharashtra 421302, India

Lat 19.275474, Long 73.059404

Tuesday, 03/02/2026 01:02 PM GMT+05:30

Note : Captured by GPS Map Camera





GPS Map Camera

Bhiwandi, Maharashtra, India 🇮🇳
Kamatghar Fenagaon Road, Kamat Ghar, Bhiwandi,
Maharashtra 421302, India
Lat 19.275649, Long 73.059751
Tuesday, 03/02/2026 01:02 PM GMT+05:30
Note : Captured by GPS Map Camera



GPS Map Camera



Bhiwandi, Maharashtra, India 🇮🇳
Varaldevi Lake, Mansarovar, Padma Nagar, Bhiwandi,
Maharashtra 421305, India
Lat 19.280926° Long 73.063185°
Wednesday, 21/01/2026 07:01 PM GMT +05:30



GPS Map Camera



Google

Bhiwandi, Maharashtra, India 

Varaldevi Lake, Mansarovar, Padma Nagar, Bhiwandi,
Maharashtra 421305, India

Lat 19.280811° Long 73.063203°

Wednesday, 21/01/2026 05:48 PM GMT +05:30



GPS Map Camera



Bhiwandi, Maharashtra, India

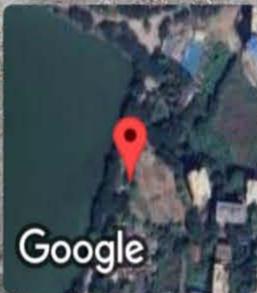
Varaldevi Lake, Mansarovar, Padma Nagar, Bhiwandi,
Maharashtra 421305, India

Lat 19.280824° Long 73.063244°

Wednesday, 21/01/2026 04:50 PM GMT +05:30



GPS Map Camera

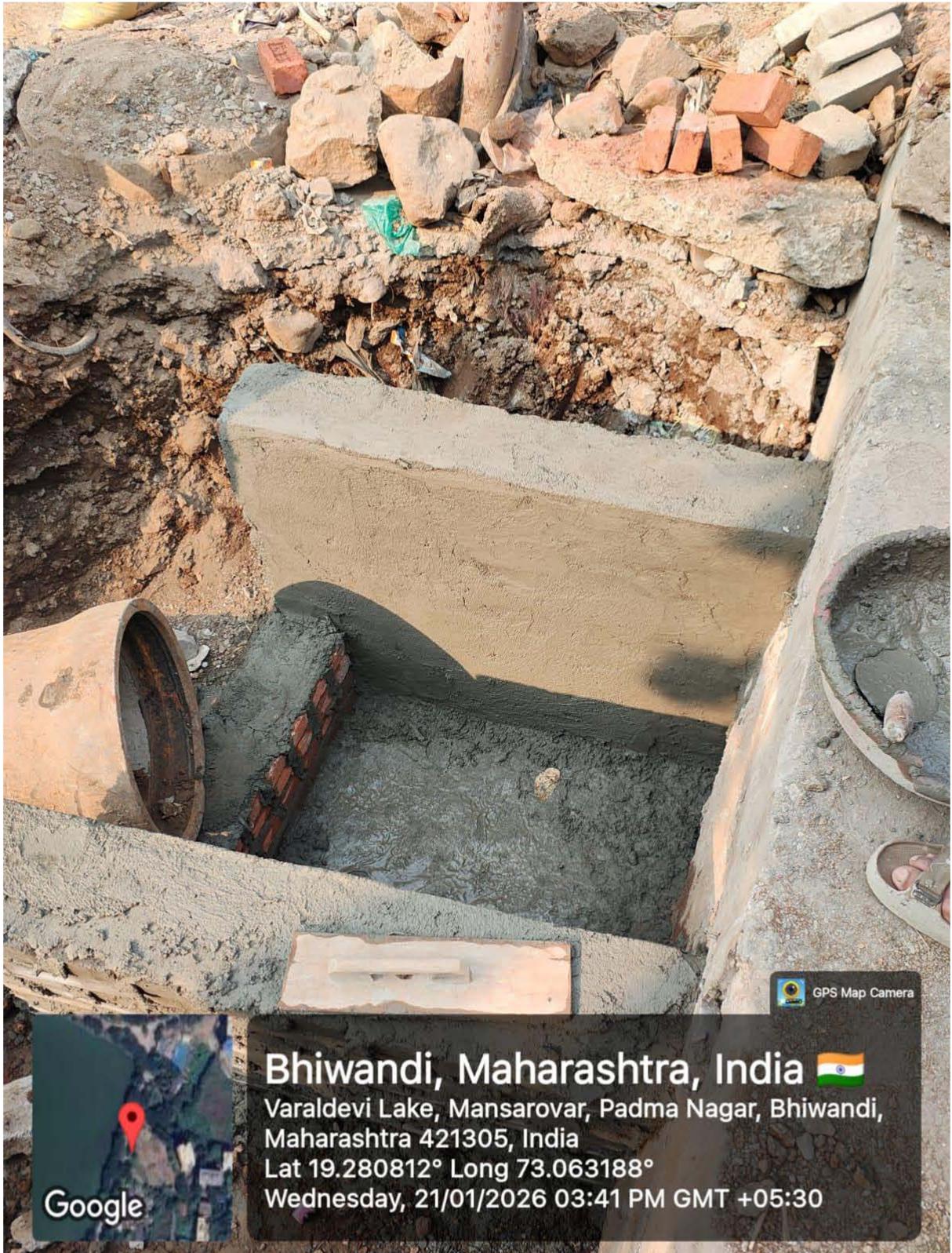


Bhiwandi, Maharashtra, India

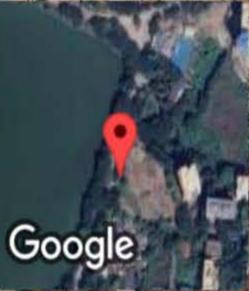
Varaldevi Lake, Mansarovar, Padma Nagar, Bhiwandi,
Maharashtra 421305, India

Lat 19.280813° Long 73.063188°

Wednesday, 21/01/2026 05:59 PM GMT +05:30



GPS Map Camera



Google

Bhiwandi, Maharashtra, India

Varaldevi Lake, Mansarovar, Padma Nagar, Bhiwandi,
Maharashtra 421305, India

Lat 19.280812° Long 73.063188°

Wednesday, 21/01/2026 03:41 PM GMT +05:30





GPS Map Camera



Bhiwandi, Maharashtra, India

Varaldevi Lake, Mansarovar, Padma Nagar, Bhiwandi,
Maharashtra 421305, India

Lat 19.280795° Long 73.063189°

Wednesday, 21/01/2026 04:14 PM GMT +05:30



Bhiwandi, Maharashtra, India

Varaldevi Lake, Mansarovar, Padma Nagar, Bhiwandi,
Maharashtra 421305, India

Lat 19.280818° Long 73.063226°

Wednesday, 21/01/2026 03:41 PM GMT +05:30

 GPS Map Camera



GPS Map Camera



Bhiwandi, Maharashtra, India 

Varaldevi Lake, Mansarovar, Padma Nagar, Bhiwandi,
Maharashtra 421305, India

Lat 19.280787° Long 73.063209°

Wednesday, 21/01/2026 11:33 AM GMT +05:30



GPS Map Camera



Bhiwandi, Maharashtra, India 
Varaldevi Lake, Mansarovar, Padma Nagar, Bhiwandi,
Maharashtra 421305, India
Lat 19.280773° Long 73.063199°
Wednesday, 21/01/2026 11:34 AM GMT +05:30



GPS Map Camera



Bhiwandi, Maharashtra, India 
Varaldevi Lake, Mansarovar, Padma Nagar, Bhiwandi,
Maharashtra 421305, India
Lat 19.280794° Long 73.063267°
Wednesday, 21/01/2026 10:06 AM GMT +05:30



Bhiwandi, Maharashtra, India 

Varaldevi Lake, Mansarovar, Padma Nagar, Bhiwandi, Maharashtra 421305, India

Lat 19.281023° Long 73.063337°

Wednesday, 24/12/2025 06:01 PM GMT +05:30

Google

GPS Map Camera





GPS Map Camera



Google

Bhiwandi, Maharashtra, India 

Varaldevi Lake, Mansarovar, Padma Nagar, Bhiwandi, Maharashtra 421305, India

Lat 19.280964° Long 73.063416°

Wednesday, 24/12/2025 06:01 PM GMT +05:30



Bhiwandi, Maharashtra, India 🇮🇳

Shri Rajlaxmi Commercial Complex, C. N. X. - 6, Fene Gaon, Kamatghar, Bhiwandi, Maharashtra 421302, India

Lat 19.27566° Long 73.059753°

Tuesday, 09/12/2025 09:40 AM GMT +05:30

GPS Map Camera



GPS Map Camera



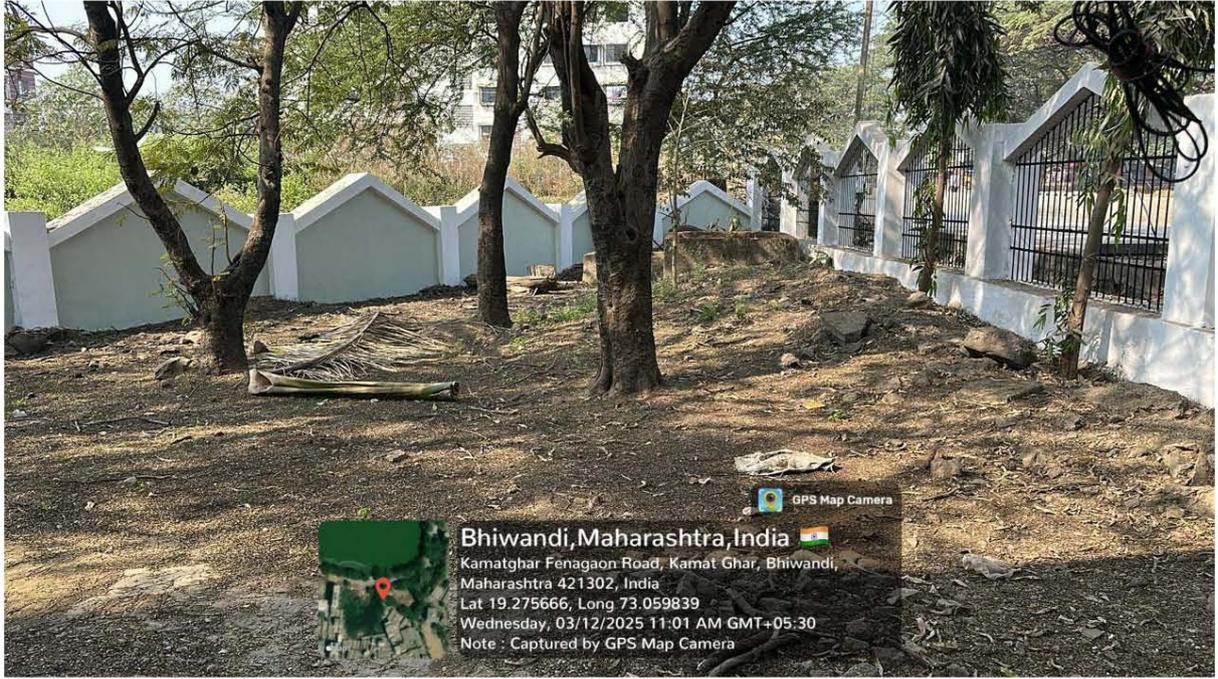
Bhiwandi, Maharashtra, India 🇮🇳
Varaldevi Lake, Mansarovar, Padma Nagar, Bhiwandi, Maharashtra 421305, India
Lat 19.280974° Long 73.063283°
Thursday, 11/12/2025 04:00 PM GMT +05:30



GPS Map Camera



Bhiwandi, Maharashtra, India 🇮🇳
Varaldevi Lake, Mansarovar, Padma Nagar, Bhiwandi, Maharashtra 421305, India
Lat 19.281014° Long 73.063412°
Tuesday, 23/12/2025 07:09 PM GMT +05:30



GPS Map Camera



Bhiwandi, Maharashtra, India 🇮🇳
Kamatghar Fenagaon Road, Kamat Ghar, Bhiwandi,
Maharashtra 421302, India
Lat 19.275666, Long 73.059839
Wednesday, 03/12/2025 11:01 AM GMT+05:30
Note : Captured by GPS Map Camera



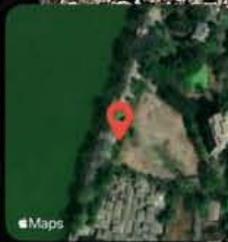
GPS Map Camera



Bhiwandi, Maharashtra, India 
Kamatghar Fenagaon Road, Padma Nagar, Bhiwandi,
Maharashtra 421302, India
Lat 19.280797, Long 73.063169
Sunday, 30/11/2025 03:43 PM GMT+05:30
Note : Captured by GPS Map Camera



GPS Map Camera



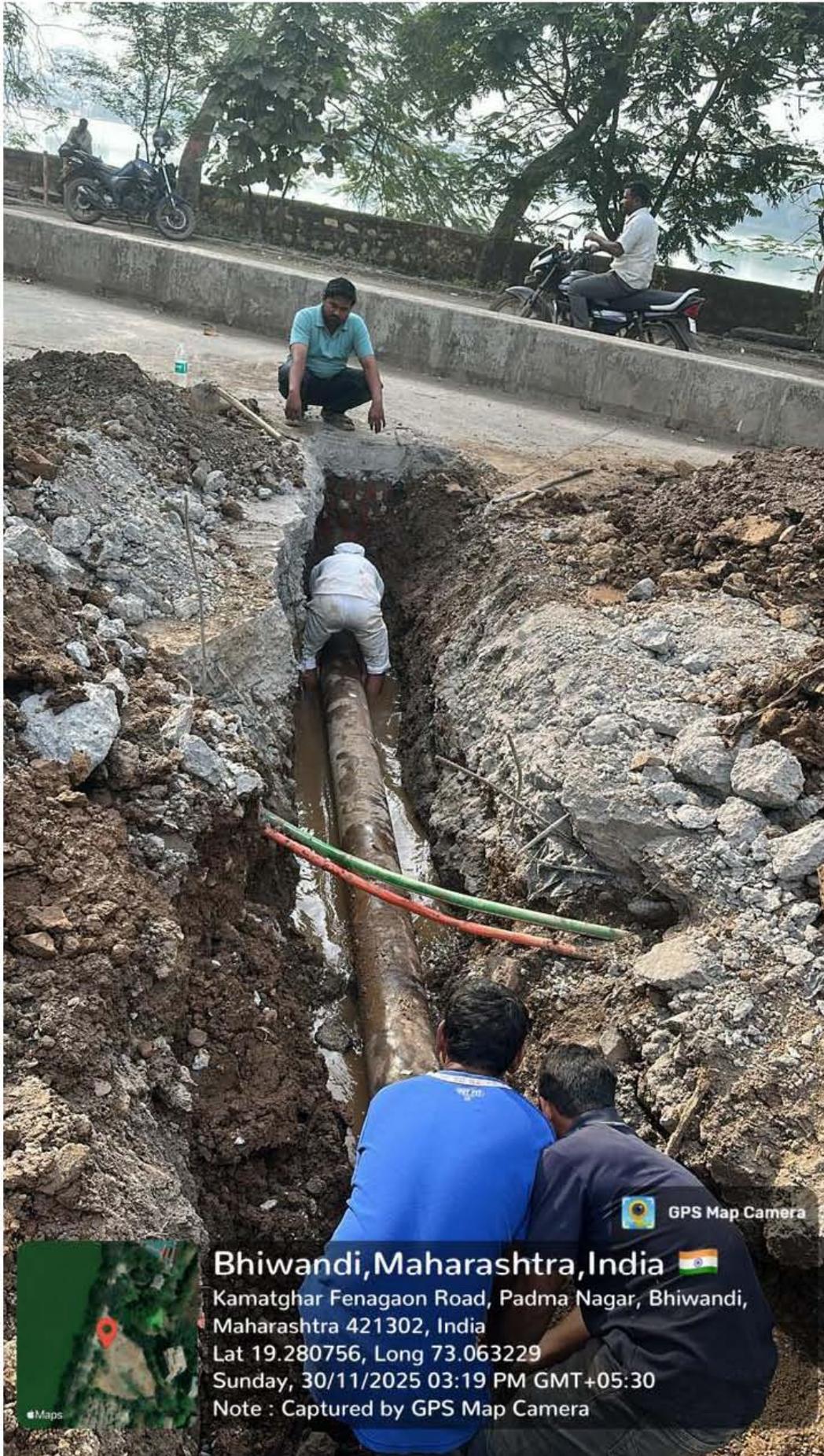
Bhiwandi, Maharashtra, India 🇮🇳

Kamatghar Fenagaon Road, Padma Nagar, Bhiwandi,
Maharashtra 421302, India

Lat 19.280534, Long 73.063073

Saturday, 29/11/2025 06:43 PM GMT+05:30

Note : Captured by GPS Map Camera



GPS Map Camera

Bhiwandi, Maharashtra, India 

Kamatghar Fenagaon Road, Padma Nagar, Bhiwandi,
Maharashtra 421302, India

Lat 19.280756, Long 73.063229

Sunday, 30/11/2025 03:19 PM GMT+05:30

Note : Captured by GPS Map Camera



Maps







 GPS Map Camera



Bhiwandi, Maharashtra, India 
Kamatghar Fenagaon Road, Padma Nagar, Bhiwandi,
Maharashtra 421302, India
Lat 19.280796, Long 73.063213
Sunday, 30/11/2025 02:44 PM GMT+05:30
Note : Captured by GPS Map Camera



GPS Map Camera



Bhiwandi, Maharashtra, India 🇮🇳

Varaldevi Lake, Mansarovar, Padma Nagar, Bhiwandi, Maharashtra 421305, India

Lat 19.280809° Long 73.063206°

Saturday, 29/11/2025 04:50 PM GMT +05:30



GPS Map Camera



Bhiwandi, Maharashtra, India 
Varaldevi Lake, Mansarovar, Padma Nagar, Bhiwandi, Maharashtra 421305, India
Lat 19.280805° Long 73.063202°
Saturday, 29/11/2025 04:50 PM GMT +05:30





Bhiwandi, Maharashtra, India
Kamatghar Fenagaon Road, Padma Nagar, Bhiwandi,
Maharashtra 421302, India
Lat 19.280752, Long 73.063345
Saturday, 29/11/2025 12:55 PM GMT+05:30
Note : Captured by GPS Map Camera



Bhiwandi, Maharashtra, India 🇮🇳

Varaldevi Lake, Mansarovar, Padma Nagar, Bhiwandi, Maharashtra 421305, India

Lat 19.280992° Long 73.063396°

Tuesday, 25/11/2025 12:56 PM GMT +05:30

GPS Map Camera



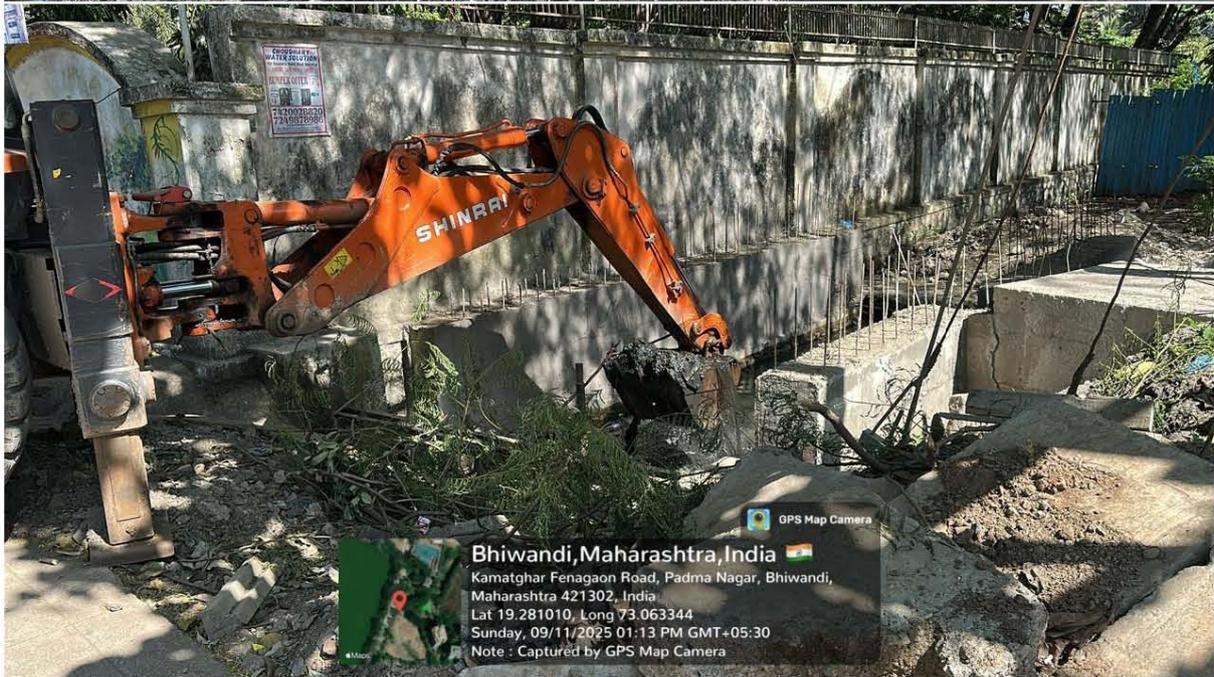






Bhiwandi, Maharashtra, India 

Kamatghar Fenagaon Road, Padma Nagar, Bhiwandi,
 Maharashtra 421302, India
 Lat 19.281063, Long 73.063274
 Sunday, 09/11/2025 01:14 PM GMT+05:30
 Note : Captured by GPS Map Camera





Google

Bhiwandi, Maharashtra, India 🇮🇳

Varaldevi Lake, Mansarovar, Padma Nagar, Bhiwandi, Maharashtra 421305, India

Lat 19.28105° Long 73.063301°

Saturday, 01/11/2025 12:00 PM GMT +05:30

GPS Map Camera





Bhiwandi, Maharashtra, India 🇮🇳

Varaldevi Lake, Mansarovar, Padma Nagar, Bhiwandi, Maharashtra 421305, India

Lat 19.280992° Long 73.063291°

Friday, 31/10/2025 03:33 PM GMT +05:30

GPS Map Camera



GPS Map Camera

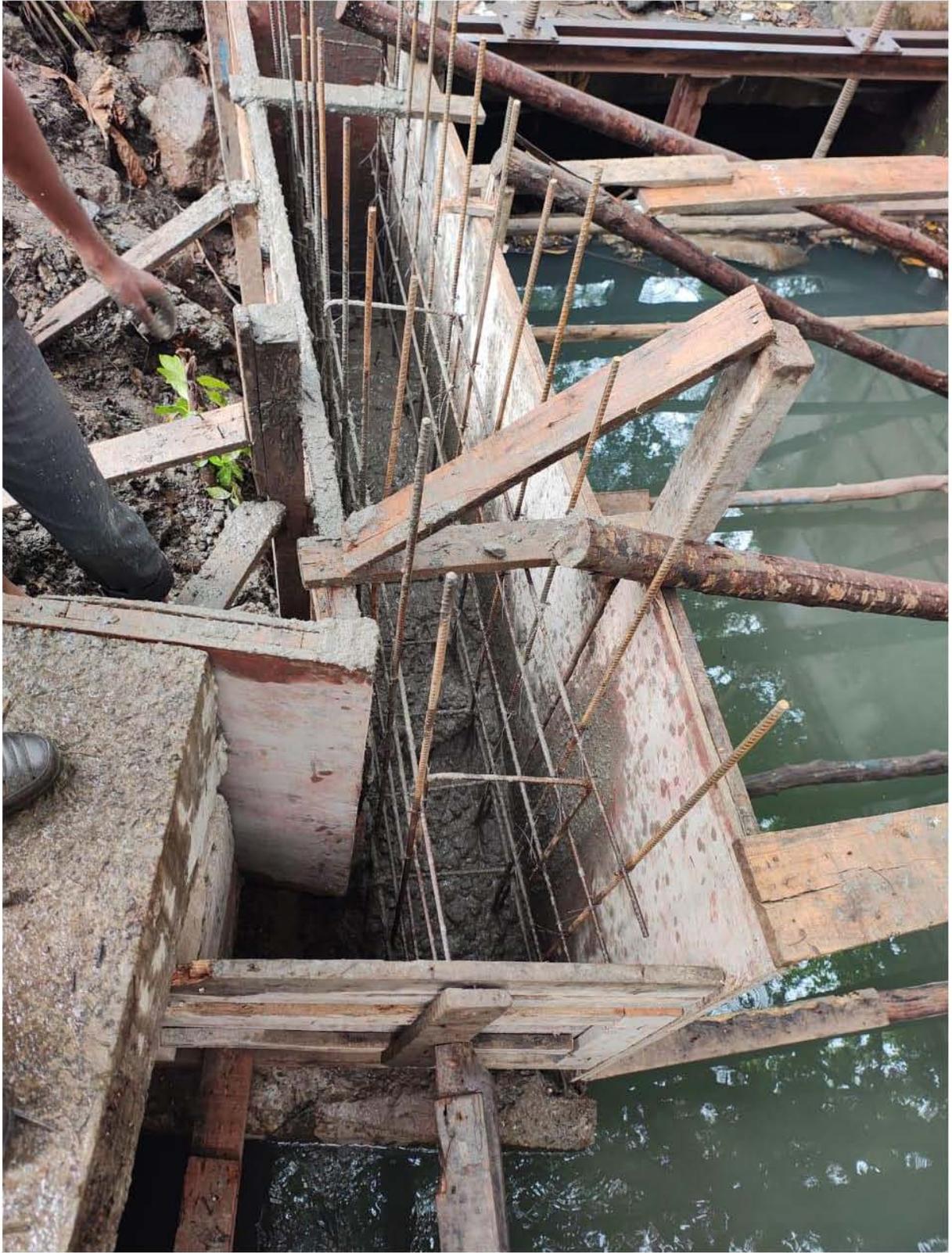


Bhiwandi, Maharashtra, India 

Varaldevi Lake, Mansarovar, Padma Nagar, Bhiwandi, Maharashtra 421305, India

Lat 19.28105° Long 73.063372°

Thursday, 30/10/2025 11:35 AM GMT +05:30











GPS Map Camera

Bhiwandi, Maharashtra, India



Kamatghar Fenagaon Road, Padma Nagar,
Bhiwandi, Maharashtra 421302, India

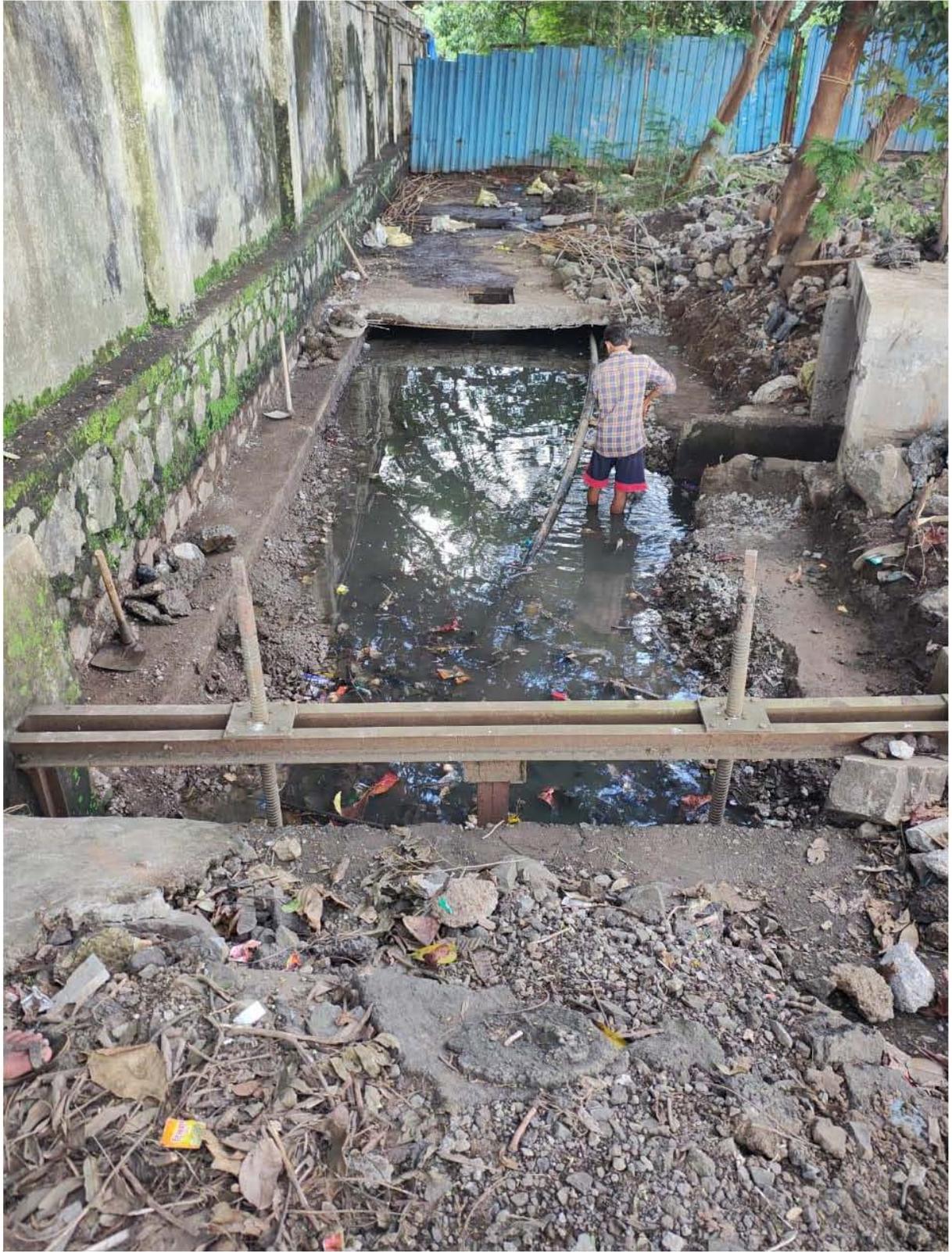
Lat 19.281026, Long 73.063727

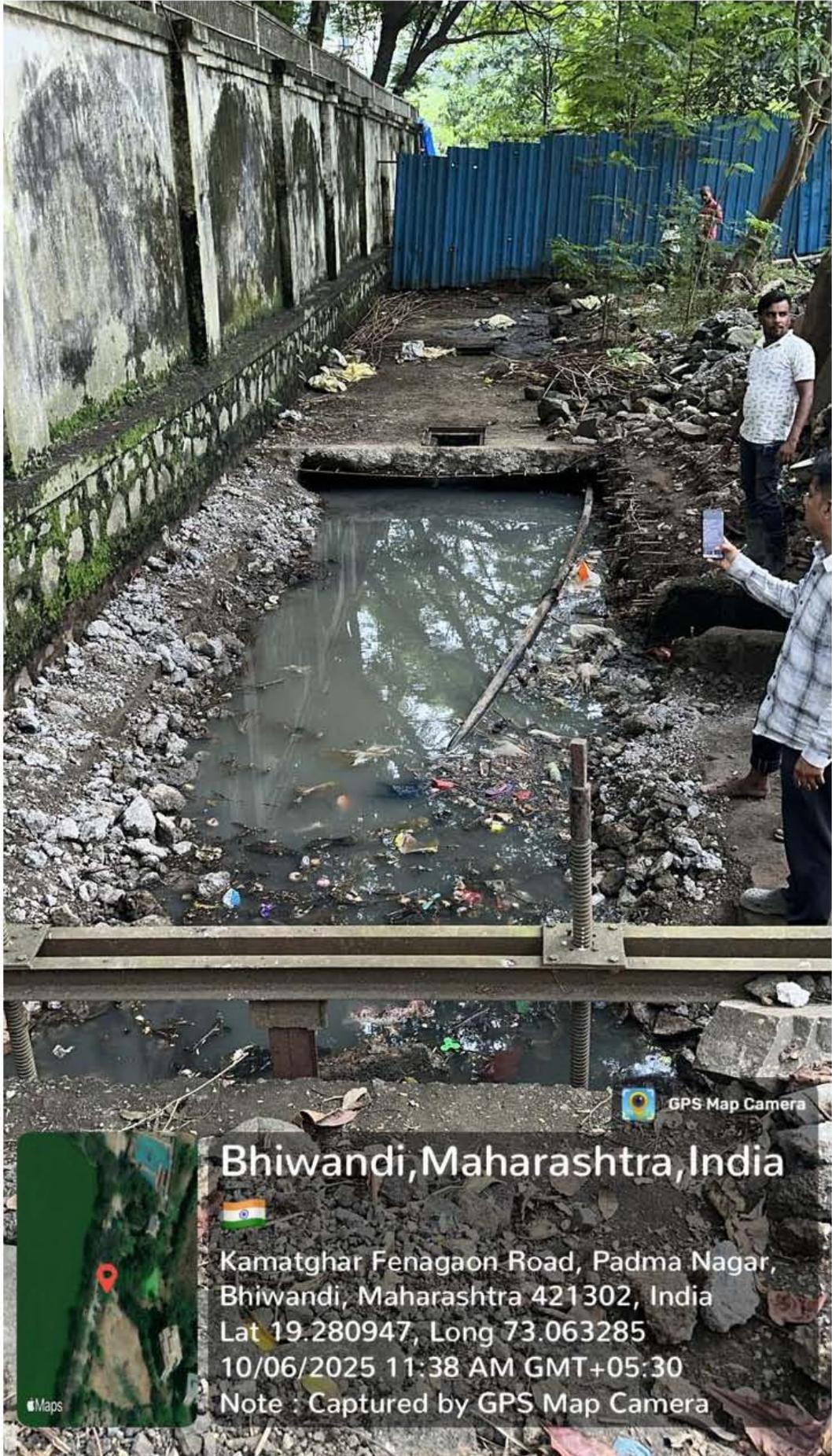
10/07/2025 11:57 AM GMT+05:30

Note : Captured by GPS Map Camera







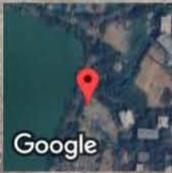


GPS Map Camera

Bhiwandi, Maharashtra, India

 Kamatghar Fenagaon Road, Padma Nagar,
Bhiwandi, Maharashtra 421302, India
Lat 19.280947, Long 73.063285
10/06/2025 11:38 AM GMT+05:30
Note : Captured by GPS Map Camera





Bhiwandi, Maharashtra, India 🇮🇳
421302, Mansarovar, Padma Nagar, Bhiwandi, Maharashtra 421305, India
Lat 19.280984° Long 73.063322°
05/10/2025 03:50 PM GMT +05:30

GPS Map Camera



Exhibit "D"

भिवंडी निजामपूर शहर महानगरपालिका, भिवंडी.



जुना एस.टी.स्टॅण्ड काप आळी, भिवंडी-४२१३०२, जि. ठाणे.

Phones : 02522 - 255314 / 255315.

Email : bncmewsd@gmail.com

जा.क्र./भिनिशमनपा/पा.पु.वि./१५४७/२०२५

दिनांक : ०४/०८/२०२५

कार्यादेश

प्रति,
मे. ईगल इन्फ्रा इंडीया लि.
ईगल नेस्ट, ब्लॉक नं. ७५८,
चोप्रा कोर्ट जवळ, उल्हासनगर-२, जि.ठाणे.

कामाचे नांव :- सन २०२५-२६ ते सन २०२९-३० या ५ वर्षाकरीता भिवंडी निजामपूर शहर महानगरपालिकेचे इदगाह स्लॉटर हाऊस व काटई गांव येथील मल:प्रक्रिया केंद्रे तसेच ब्राम्हणआळी, टावरे कंपाऊंड व अजय नगर येथील ड्रेनेज पंपींग स्टेशनची वार्षिक देखभाल, निगा व दुरुस्ती करणे बाबत तसेच तृतीय सांडपाणी प्रक्रिया (Tertiary Treatment) प्रकल्पाची स्थापना स्व:खर्चाने करणे.

- संदर्भ :- १) ई-निविदा दिनांक ३०/०६/२०२५ रोजी प्रसिद्ध
२) मा.आयुक्त / मा.अति.आयुक्त यांची मंजूरी दि.२२/०८/२०२५
३) मा. प्रशासकिय ठराव क्र. ९१२, दि.२९/०८/२०२५
४) करारनामा क्र. ४६ / सन २०२५-२६.

उपरोक्त संदर्भ क्र. १ अन्वये ई-निविदा प्रसिद्ध करण्यात आली होती. संदर्भ क्र. २ अन्वये ई-निविदा मंजूर झाली असून संदर्भ क्र. ३ अन्वये मा. प्रशासकिय ठराव पारित झालेला आहे. उपरोक्त कामी मुद्रांक शुल्क तसेच सुरक्षा रक्कम भरणे कामी पंजाब नॅशनल बँक उल्हासनगर शाखेकडील बँक गॅरंटी मनपा दफ्तरी जमा केल्याप्रमाणे संदर्भ क्र. ४ अन्वये केलेल्या करारनाम्यातील अटी व शर्तीच्या अधिन राहून सदरचे काम विहित मुदतीत पूर्ण करावे.

अ.क्र.	कामाचे नांव	रक्कम	कालावधी
१	सन २०२५-२६ ते सन २०२९-३० या ५ वर्षाकरीता भिवंडी निजामपूर शहर महानगरपालिकेचे इदगाह स्लॉटर हाऊस व काटई गांव येथील मल:प्रक्रिया केंद्रे तसेच ब्राम्हणआळी, टावरे कंपाऊंड व अजय नगर येथील ड्रेनेज पंपींग स्टेशनची वार्षिक देखभाल, निगा व दुरुस्ती करणे बाबत तसेच तृतीय सांडपाणी प्रक्रिया (Tertiary treatment) प्रकल्पाची स्थापना स्व:खर्चाने करणे.	रु.१६,५४,१३,९५१/-	५ वर्षे

तरी सदर कामाची मुदत दि.०९/०९/२०२५ ते दि.३१/०८/२०३० रोजी पर्यंत असून उप अभियंता, पाणी पुरवठा विभाग यांचे सुचनेनुसार आपण काम सुरु करावे व सदरचे काम पूर्ण झाल्यानंतर त्वरीत कामाचे देयक सादर करावे.

(संदिप पटणावर)

कार्यकारी अभियंता

पाणी पुरवठा व मल:निस्सारण विभाग
भिवंडी नि.शहर महानगरपालिका,भिवंडी.

Translation of Exhibit “D”

Bhiwandi Nizampur City Municipal Corporation, Bhiwandi.

Bhiwandi (Thane)

Juna S.T. Stand Kap Aali, Bhiwandi-421302, Dist. Thane.

Phones: 02522 - 255314 / 255315.

Email: bncmcwsd@gmail.com

Ref. No./BNCMC/W.S.D./1547/2025

Date: 04/09/2025

Work Order

To,
M/s. Eagle Infra India Ltd.
Eagle Nest, Block No. 758,
Near Chopra Court, Ulhasnagar-2, Dist. Thane.

Name of Work :- For a period of 5 years from 2025-26 to 2029-30, annual maintenance, care, and repair of the Sewage Treatment Plants at Idargah Slaughter House and Katai Gaon of Bhiwandi Nizampur City Municipal Corporation, as well as the drainage pumping stations at Brahman Aali, Taware Compound, and Ajay Nagar, and establishment of a Tertiary Treatment plant at own expense.

Reference :-

- 1) E-Tender published on date 30/06/2025
- 2) Approval dated 22/08/2025 of Hon. Commissioner / Hon. Addl. Commissioner
- 3) Hon. Administrative Resolution dated 29/08/2025 bearing No.912,
- 4) Agreement No. 46 / Year 2025-26.

As per the above reference no. 1, an e-tender was published. As per reference no. 2, the e-tender has been approved and as per reference no. 3, the Hon. Administrative Resolution has been passed. For the above work, as per the bank guarantee from Punjab National Bank, Ulhasnagar branch, for payment of stamp duty and security deposit, which has been deposited in the municipal office, the said work should be completed within the stipulated period, subject to the terms and conditions of the agreement made as per reference no. 4.

Sr.	Name of Work	Amount	Tenure
-----	--------------	--------	--------

No.			
1.	For a period of 5 years from 2025-26 to 2029-30, annual maintenance, care, and repair of the Sewage Treatment Plants at Idgah Slaughter House and Katai Gaon of Bhiwandi Nizampur City Municipal Corporation, as well as the drainage pumping stations at Brahman Aali, Taware Compound, and Ajay Nagar, and establishment of a Tertiary Treatment plant at own expense.	Rs. 16,54,13,951/-	5 Years

Therefore, the duration of the said work is from Dt. 01/09/2025 to Dt. 31/08/2030. You should start the work as per the instructions of the Deputy Engineer, Water Supply Department, and submit the bill for the work immediately after the completion of the said work.

Sd/-
(Sandip Patnavar)
Executive Engineer
Water Supply & Sewage Disposal Department
Bhiwandi Ni. City Municipal Corporation, Bhiwandi.

**BEFORE THE NATIONAL GREEN TRIBUNAL SITTING AT
PUNE**

MEMORANDUM OF APPLICATION

(Under Section 18(1) read with section 15 and section 20 of the
National Green Tribunal Act, 2010)

ORIGINAL APPLICATION NO.39 OF 2025

Dr. Snehal Donde & Anr ...Applicants

Versus

Bhiwandi Nizampur Municipal

Corporation & Ors ...Respondents

AFFIDAVIT-IN-REJOINDER

=====

Dated this day of March 2026

Manish Kelkar

Advocate for the Respondent No.1

212A-213A, Commerce House, 140,

Nagindas Master Road, Fort,

Mumbai- 400001

Advocate ID- (I-24775)

Reg. (OS) – 17812

Email:adv.manishkelkar@gmail.com

MAH/5147/2018